DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II
MEETING No. 05/81-ALC2/2019 DATED 12.06.2019

Please Note

i. For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in

ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.

iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.

iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. 05/81 of Norms Committee-II for the year 2019-20 held on 12.06.2019 under the Chairmanship of Shri R. P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K. K. Tiwari, IA	DHI
2.	ShriSundeepChauhan, DO	DPIIT
3.	Shri A. K. Mishra, AIA	MoS
4.	ShriSaurabhRanjan, Scientist 'C'	MeitY
5.	Shri V.C. Agarwal, Consultant (TEC-3)	DGFT
6.	ShriShobhit Gupta, Dy. DGFT	DGFT
7.	ShriAmit Kumar, Assistant Director	DGFT

Minutes of the cases discussed in the meeting are as below:-

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

MEETING NUMBER: 5/81-ALC2/2019 **MEETING DATE:** 12.06.2019

	Case No.: 58/12/81-ALC2/2018	Party Name: EFD INDUCTION PRIVATE LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
1	HQ File :01/81/050/00696/AM19/	RLA File :07/24/040/00163/AM15/	Lic.No/Date:0710106311 06.08.2014	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MeitY was sent to the applicant on 06.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:25/13/81-ALC2/2014	Party Name: JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00441/AM15/	RLA File :02/24/040/00090/AM15/	Lic.No/Date:0210204856 25.08.2014	Deferred
2	**Decision:** The Committee considered the case as per agenda and heard the representatives of the applicant during personal hearing.The Committee directed the representatives of applicant to submit following information within two days for further examination of the case: 1. Details of the various raw materials and consumables used in export product. The case stands deferred.			

	Case No.:2/1/81-ALC2/2015	Party Name: JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00002/AM16/	RLA File :02/24/040/00219/AM15/	Lic.No/Date:0210205584 19.02.2015	Deferred
3	**Decision:** The Committee considered the case as per agenda and heard the representatives of the applicant during personal hearing.The Committee directed the representatives of applicant to submit following information within two days for further examination of the case: 1. Details of the various raw materials and consumables used in export product. The case stands deferred.			

	Case No.:7/5/81-ALC2/2015	Party Name: TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date:0710108018 15.04.2015	Deferred
4	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 22.03.2019 followed by a reminder on 17.05.2019. The Committee also noted that the applicant vide email dated 06.06.2019 has furnished copies ofAA, ANF-4 & ANF-11 onlyand reply of deficiency letter is still awaited. Hence, the Committee decided to issue final reminder to the applicant. The case stands deferred.			

SHUBHI GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:12/13/81-ALC2/2015	Party Name: JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00245/AM16/	RLA File :02/24/040/00033/AM16/	Lic.No/Date:0210205883 12.06.2015	Deferred
5	**Decision:** The Committee considered the case as per agenda and heard the representatives of the applicant during personal hearing.The Committee directed the representatives of applicant to submit following information within two days for further examination of the case: 1. Details of the various raw materials and consumables used in export product. The case stands deferred.			

	Case No.:52/2/81-ALC2/2019	Party Name: INDIC EMS ELECTRONICS PVT.LTD,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01138/AM19/	RLA File :07/21/040/00486/AM16/	Lic.No/Date:0710108680 04.09.2015	Deferred
6	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant as well as concerned RA on 27.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them. The case stands deferred.			

	Case No.:46/5/81-ALC2/2018	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00254/AM19/	RLA File :10/80/040/00054/AM16/	Lic.No/Date:1010059308 11.11.2015	Approved
7	**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide U.O. No.: 17(40)/2018-IPHW dated 09.05.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

	Case No.:29/24/81-ALC2/2015	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00531/AM16/	RLA File :10/24/040/00082/AM16/	Lic.No/Date:1010059346 18.12.2015	Approved
8	**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide U.O. No.: 17(9)/2019-IPHW dated 21.05.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

9	**Case No.:4/10/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00189/AM17/	RLA File :10/24/040/00125/AM16/	Lic.No/Date:1010059443 30.03.2016	Deferred
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MeitY on 06.05.2019 for examination. However, representative of MeitY informed in meeting that the case is under examination. Hence, the Committee decided to wait for comments. The case stands deferred.			

10	**Case No.:51/2/81-ALC2/2019**	Party Name: SRV TELECOM PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01137/AM19/	RLA File :04/24/040/00274/AM16/	Lic.No/Date:0410161817 18.04.2016	Deferred
	Decision: The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 27.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them. The case stands deferred.			

11	**Case No.:2/6/81-ALC2/2017**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00142/AM18/	RLA File :10/24/040/00008/AM17/	Lic.No/Date:1010059489 24.05.2016	Deferred
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MeitY on 06.05.2019 for examination. However, representative of MeitY informed in meeting that the case is under examination. Hence, the Committee decided to wait for comments. The case stands deferred.			

12	**Case No.: 51/7/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00153/AM17/	RLA File :10/24/040/00014/AM17/	Lic.No/Date:1010059496 31.05.2016	Deferred
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MeitY for examination on 27.06.2016 followed by a reminder on 27.05.2019. However, representative of MeitY informed in meeting that the copy of application was not received by MeitY. Therefore, a copy of application was given to the representative of MeitY in the meeting. Hence, the Committee decided to wait for comments. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

13	**Case No.:2/12/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00219/AM17/	RLA File :10/24/040/00025/AM17/	Lic.No/Date:1010059524 01.07.2016	Deferred

Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MeitY for examination on 05.09.2016 &again on06.05.2019 followed by a reminder on 01.05.2019. However, representative of MeitY informed in meeting that the case is under examination. Hence, the Committee decided to wait for comments.

The case stands deferred.

14	**Case No.:61/12/81-ALC2/2018**	Party Name: JAYACHANDRAN ALLOYS PRIVATE LIMITED,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00699/AM19/	RLA File :32/24/040/00007/AM17/	Lic.No/Date:3210077929 13.07.2016	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 22.03.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply.

The case stands deferred.

15	**Case No.:2/11/81-ALC2/2016**	Party Name: SHARDA MOTOR INDS LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00217/AM17/	RLA File :05/24/040/00210/AM17/	Lic.No/Date:0510399432 11.08.2016	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of DHI:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72106900	NON-ALLOY STEEL, ALUMINIZED STEEL COIL JIS G3314 SA1D, 60/60, CHROMATED & OILED, MILL EDGE COATING 0.8 MM X 1219 MM X COIL (SA1D, 60/60)	1.05 MT/MT content in the export product
2	72106900	NON-ALLOY STEEL, ALUMINIZED STEEL COIL JIS G3314 SA1D, 60/60, CHROMATED & OILED, MILL EDGE COATING 1.2 MM X 1219 MM X COIL (SA1D, 60/60)	
3	72106900	NON-ALLOY STEEL, ALUMINIZED STEEL COIL JIS G3314 SA1D, 60/60, CHROMATED & OILED, MILL EDGE COATING 1.6 MM X 1219 MM X COIL (SA1D, 60/60)	
4	72106900	NON-ALLOY STEEL, ALUMINIZED STEEL COIL JIS G3314 SA1D, 60/60, CHROMATED & OILED, MILL EDGE COATING 2.0 MM X 914 MM X COIL (SA1D, 60/60)	

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

5	72193390	COLD ROLLED STAINLESS STEEL IN COIL SUS 409 (1.0 MM)	
6	72193390	COLD ROLLED STAINLESS STEEL IN COIL SUS 409 (1.2 MM)	1.20 MT/MT content in the export product
7	72193390	COLD ROLLED STAINLESS STEEL IN COIL SUS 409 (1.5 MM)	
8	84219900	OXIDATION CATALYIST (21-20-400-0017) (ON NET TO NET BASIS).	Net to net
9	84219900	OXIDATION CATALYIST (21-20-400-0045) (ON NET TO NET BASIS).	

RA concerned may take suitable consequential action accordingly.

	Case No.:9/18/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00360/AM17/	RLA File :10/24/040/00059/AM17/	Lic.No/Date:1010059607 09.09.2016	Approved
16	**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide U.O. No.: 17(40)/2016-IPHW dated 28.05.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

	Case No.:28/2/81-ALC2/2019	Party Name: JAIN METAL ROLLING MILLS,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01114/AM19/	RLA File :04/24/040/00063/AM17/	Lic.No/Date:0410162298 22.09.2016	Deferred
17	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 27.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them. The case stands deferred.			

	Case No.:29/2/81-ALC2/2019	Party Name: JK FITWELL PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01115/AM19/	RLA File :04/24/040/00083/AM17/	Lic.No/Date:0410162360 07.10.2016	Deferred
18	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 27.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

19	**Case No.:3/7/81-ALC2/2018**	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00380/AM19/	RLA File :04/24/040/00115/AM17/	Lic.No/Date:0410162411 24.10.2016	Approved
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by DPIIT vide U.O. No.: P-47011/47/2019-TSW dated 02.05.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

20	**Case No.:4/7/81-ALC2/2018**	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00381/AM19/	RLA File :04/24/040/00141/AM17/	Lic.No/Date:0410162483 10.11.2016	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 27.05.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant. The case stands deferred.			

21	**Case No.:16/12/81-ALC2/2018**	Party Name: ARMOR PLAST LTD.,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00654/AM19/	RLA File :07/24/040/00310/AM17/	Lic.No/Date:0710110815 20.12.2016	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 27.05.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant. The case stands deferred.			

22	**Case No.:41/22/81-ALC2/2016**	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00546/AM17/	RLA File :05/24/040/00477/AM17/	Lic.No/Date:0510401091 05.01.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 28.05.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

23	**Case No.:26/23/81-ALC2/2016**	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00573/AM17/	RLA File :05/24/040/00503/AM17/	Lic.No/Date:0510401264 12.01.2017	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 28.05.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

24	**Case No.:10/2/81-ALC2/2017**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00010/AM18/	RLA File :10/24/040/00117/AM17/	Lic.No/Date:1010059734 09.03.2017	Approved

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide U.O. No.: 17(27)/2017-IPHW dated 09.05.2019. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

25	**Case No.:2/3/81-ALC2/2017**	Party Name: JINDAL QUALITY TUBULAR LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00036/AM18/	RLA File :05/23/040/00594/AM17/	Lic.No/Date:0510401960 15.03.2017	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3) **with the condition that the grade of steel to match in import & export:**

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73041110	SUPPLY OF STAINLESS STEEL SEAMLESS TUBE 19.05 X 1.24 AFTER COLD FINISHING OPERATION 43.565 MTR SUPPLY OF STAINLESS STEEL SEAMLESS TUBE 19.05 X 1.24 AFTER COLD FINISHING OPERATION 43.565 MTR	55.338 MT	73041110	SEAMLESS STAINLESS DUPLEX HOLLOWS (HF) OF DIFFERENT SIZES SEAMLESS STAINLESS DUPLEX HOLLOWS (HF) OF DIFFERENT SIZES	60.872 MT

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:36/17/81-ALC2/2017	Party Name: REEP INDUSTRIES PVT.LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00346/AM18/	RLA File :04/24/040/00017/AM18/	Lic.No/Date:0410163091 11.05.2017	Deferred
26	**Decision:** The Committee considered the case as per agenda and noted that second deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 28.05.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant. The case stands deferred.			

	Case No.:27/2/81-ALC2/2019	Party Name: GANGES INTERNATIONALE (P) LTD.,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01113/AM19/	RLA File :04/24/040/00026/AM18/	Lic.No/Date:0410163111 16.05.2017	Deferred
27	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not been received yet. An email was sent to the applicant as well as concerned RA on 29.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them. The case stands deferred.			

	Case No.:22/9/81-ALC2/2017	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00193/AM18/	RLA File :05/24/040/00117/AM18/	Lic.No/Date:0510403068 08.06.2017	Deferred
28	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 29.05.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant. The case stands deferred.			

	Case No.:6/15/81-ALC2/2017	Party Name: VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00289/AM18/	RLA File :04/24/040/00064/AM18/	Lic.No/Date:0410163275 27.06.2017	Deferred
29	**Decision:** The Committee considered the case as per agenda and noted that the comments of MeitY were referred back for clarification on 14.02.2019 followed by a reminder on 29.05.2019. However, representative of MeitY informed in meeting that the matter is under examination. Hence, the Committee decided to wait for comments. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhavan, New Delhi

30	**Case No.:35/17/81-ALC2/2017**	Party Name: R.R.KABEL LIMITED,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00345/AM18/	RLA File :03/95/040/00815/AM16/	Lic.No/Date:0310815094 09.08.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that the reply dated 29.05.2019 received from the applicantwas forwarded to Consultant (TEC-3) on 11.06.2019 for examination. Hence, the Committee decided to wait for comments. The case stands deferred.			

31	**Case No.:63/2/81-ALC2/2018**	Party Name: ST PIPES AND TUBES CO	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00068/AM19/	RLA File :35/24/040/00017/AM18/	Lic.No/Date:3510045223 05.09.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 17.05.2019 followed by a reminder on 10.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

32	**Case No.:28/20/81-ALC2/2017**	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00418/AM18/	RLA File :05/24/040/00268/AM18/	Lic.No/Date:0510404060 21.09.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 17.05.2019 followed by reminder on 11.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

33	**Case No.:26/12/81-ALC2/2018**	Party Name: MPP TECHNOLOGIES PRIVATE LTD.	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00664/AM19/	RLA File :07/24/040/00199/AM18/	Lic.No/Date:0710112313 26.10.2017	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms taking cue from SION C-1647 as recommended by representative of DHI:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72085210	H.R. Non Alloy Steel Sheets of a thickness of 4.75mm or more but not exceeding 10mm	As applied
2	72085110	H.R. Non Alloy Steel Sheets of a thickness exceeding 10mm	

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

3	32089090	Relevant Coating and Painting material allowed upto2% OF FOB value of Exports -EP Primer/EP-Hardner/EP- Intermeditecoate/PurHardmer, Zinc Flake Primer	2% of FOB value in value terms
4	38140010	Relevant Coating and Painting material-Thinner/EP-Thinner/PUR-Thinner	
5	72299021	WELDING WIRE	2% of the weight of steel to be Welded
6	72051021	STEEL GRITS	2% of FOB value in value terms

RA concerned may take suitable consequential action accordingly.

	Case No.:21/12/81-ALC2/2018	Party Name: DECCAN ENTERPRISES LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00659/AM19/	RLA File :09/24/040/00331/AM17/	Lic.No/Date:0910065640 03.11.2017	Deferred

34 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 29.04.2019 followed by reminder on 12.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

	Case No.:28/12/81-ALC2/2018	Party Name: CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00666/AM19/	RLA File :34/24/040/00170/AM18/	Lic.No/Date:3410043636 14.11.2017	Approved

Decision: The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 11.06.2019 to furnish complete set of the application. However, the matter was deliberated in the meeting and the Committee decided to fix the following ad-hoc norms as recommended by representative of MoS:

35

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C1000THICKNESS0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
2	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C800THICKNESS0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product

SGupta

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

3	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C600THICKNESS0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
4	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C470THICKNESS0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
5	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C400THICKNESS0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product

RA concerned may take suitable consequential action accordingly.

36

Case No.:22/12/81-ALC2/2018	Party Name: H. K. IMPEX PVT. LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00660/AM19/	RLA File :03/94/040/00640/AM18/	Lic.No/Date:0310817126 17.11.2017	Deferred

Decision: The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 11.06.2019 to furnish complete set of the application. Hence, the Committee decided to wait.

The case stands deferred.

37

Case No.:43/24/81-ALC2/2017	Party Name: NAPINO AUTO & ELECTRONICS LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00545/AM18/	RLA File :05/24/040/00389/AM18/	Lic.No/Date:0510404735 06.12.2017	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MeitY was sent to the applicant on 01.04.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

38

Case No.:7/24/81-ALC2/2017	Party Name: JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00509/AM18/	RLA File :02/24/040/00154/AM18/	Lic.No/Date:0210208091 29.12.2017	Deferred

Decision: The Committee considered the case as per agenda and heard the representatives of the

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

applicant during personal hearing. The Committee directed the representatives of applicant to submit following information within two days for further examination of the case:

1. Details of the various raw materials and consumables used in export product.

The case stands deferred.

39	**Case No.:33/2/81-ALC2/2018**	Party Name: COSMOS ENGITECH PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00038/AM19/	RLA File :34/24/040/00279/AM18/	Lic.No/Date:3410043786 05.01.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 11.06.2019. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

40	**Case No.:110/3/81-ALC2/2018**	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00187/AM19/	RLA File :05/24/040/00433/AM18/	Lic.No/Date:0510405429 23.01.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 17.05.2019 followed by reminder on 12.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

41	**Case No.:31/2/81-ALC2/2019**	Party Name: SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01117/AM19/	RLA File :04/24/040/00192/AM18/	Lic.No/Date:0410163963 08.02.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 31.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them.

The case stands deferred.

42	**Case No.:32/2/81-ALC2/2019**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01118/AM19/	RLA File :04/24/040/00193/AM18/	Lic.No/Date:0410164008 22.02.2018	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-

SHOBHIT [illegible]
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

hoc norms on repeat basis as approved for AA No. 0410164678 dated 14.09.2018 in meeting No. 10/81 dated 16.01.2019 as per comments given by MSME vide email dated 30.04.2019:

1. Wastage of 3.28% is allowed taking 59% as average lead content in the import item.
2. Concerned RA should allow maximum 7% wastage on the basis of actual lead content in the Import.
3. Import containing 56-62% lead may be allowed for the import quantity as applied subject to clearance from MOEF.

RA concerned may take suitable consequential action accordingly.

	Case No.:36/2/81-ALC2/2019	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01122/AM19/	RLA File :04/24/040/00213/AM18/	Lic.No/Date:0410164123 21.03.2018	Deferred
43	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 31.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to remind them. The case stands deferred.			

	Case No.:53/2/81-ALC2/2019	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01139/AM19/	RLA File :34/24/040/00099/AM18/	Lic.No/Date:3410043983 21.03.2018	Deferred
44	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email has been sent to the applicant and concerned RA on 12.06.2019 to furnish complete set of the application. Hence, the Committee decided to wait for complete set of application. The case stands deferred.			

	Case No.:29/12/81-ALC2/2018	Party Name: CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00667/AM19/	RLA File :34/24/040/00376/AM18/	Lic.No/Date:3410043988 22.03.2018	Approved

45 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MoS:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C1000 THICKNESS 0.300MM-	1.015 MT/MT content in the export product

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

		0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	
2	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C800 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
3	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C600 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
4	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C470 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
5	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C470C THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
6	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE35C360 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
7	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE65C800 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
8	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE65C1000-2 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
9	722519 20	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C600 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product

RA concerned may take suitable consequential action accordingly.

	Case No.:50/3/81-ALC2/2018	Party Name: JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
46	HQ File :01/81/050/00127/AM19/	RLA File :05/23/040/00503/AM18/	Lic.No/Date:0510406017 28.03.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that the applicant was requested to furnish following information as per advice of Consultant (TEC-3):

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

1. Surface area of pipe to be coated.
2. Thickness of individual coatings.
3. Net content of steel in coated pipes.

The applicant's reply dated 26.04.2019 was forwarded to Consultant (TEC-3) for examination of the case. However , it is found that the applicant's reply is deficient due to the following reasons:

1. Thickness of each coating is not provided by the applicant.

Therefore, the Committee decided to seek from the applicant to furnish above mentioned deficiency.

The case stands deferred.

	Case No.:53/3/81-ALC2/2018	Party Name: JUPITER INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00130/AM19/	RLA File :02/24/040/00206/AM18/	Lic.No/Date:0210208309 28.03.2018	Deferred

47 **Decision:** The Committee considered the case as per agenda and heard the representatives of the applicant during personal hearing. The Committee directed the representatives of applicant to submit following information within two days for further examination of the case:

1. Details of the various raw materials and consumables used in export product.

The case stands deferred.

	Case No.:54/3/81-ALC2/2018	Party Name: JUPITER INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00131/AM19/	RLA File :02/24/040/00205/AM18/	Lic.No/Date:0210208308 28.03.2018	Deferred

48 **Decision:** The Committee considered the case as per agenda and heard the representatives of the applicant during personal hearing. The Committee directed the representatives of applicant to submit following information within two days for further examination of the case:

1.Details of the various raw materials and consumables used in export product.

The case stands deferred.

	Case No.:56/3/81-ALC2/2018	Party Name: JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
49	HQ File :01/81/050/00133/AM19/	RLA File :02/24/040/00208/AM18/	Lic.No/Date:0210208314 04.04.2018	Deferred

Decision: The Committee considered the case as per agenda and heard the representatives of the applicant during personal hearing. The Committee directed the representatives of applicant to submit following information within two days for further examination of the case:

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

1. Details of the various raw materials and consumables used in export product.

The case stands deferred.

	Case No.:2/1/81-ALC2/2018	Party Name: KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00002/AM19/	RLA File :03/94/040/00878/AM18/	Lic.No/Date:0310820384 11.04.2018	Deferred
50	**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 18.05.2019 has been forwarded to MSME on 11.06.2019.However, the Committee observed that the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases of the applicant pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming meeting of Norms Committee. The case stands deferred.			

	Case No.:46/2/81-ALC2/2019	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01132/AM19/	RLA File :04/24/040/00252/AM18/	Lic.No/Date:0410164189 11.04.2018	Approved
51	**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164678 dated 14.09.2018 in meeting No. 10/81 dated 16.01.2019 as per comments given by MSME vide email dated 30.04.2019: 1. Wastage of 3.28% is allowed taking 59% as average lead content in the import item. 2. Concerned RA should allow maximum 7% wastage on the basis of actual lead content in the Import. 3. Import containing 56-62% lead may be allowed for the import quantity as applied subject to clearance from MOEF. RA concerned may take suitable consequential action accordingly.			

	Case No.:48/2/81-ALC2/2019	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01134/AM19/	RLA File :04/24/040/00255/AM18/	Lic.No/Date:0410164190 11.04.2018	Approved
52	**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164678 dated 14.09.2018 in meeting No. 10/81 dated 16.01.2019 as per comments given by MSME vide email dated 30.04.2019: 1. Wastage of 3.28% is allowed taking 59% as average lead content in the import item. 2. Concerned RA should allow maximum 7% wastage on the basis of actual lead content in the Import. 3. Import containing 56-62% lead may be allowed for the import quantity as applied subject to clearance from MOEF. RA concerned may take suitable consequential action accordingly.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:50/2/81-ALC2/2019	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01136/AM19/	RLA File :04/24/040/00269/AM18/	Lic.No/Date:0410164195 12.04.2018	Approved

53 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164734 dated 28.09.2018 in meeting No. 10/81 dated 16.01.2019 as per comments given by MSME **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Minimum Purity	100000.000 Kg	78019990	Remelted Lead Ingots / Jumbos/ Blocks	Import Quantity is allowed as applied **(RA must ensure wastage is not more than 1% based on actual lead content)**

RA concerned may take suitable consequential action accordingly.

	Case No.:23/12/81-ALC2/2018	Party Name: GEEKAY WIRES LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00661/AM19/	RLA File :09/24/040/00626/AM18/	Lic.No/Date:0910066164 18.04.2018	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3) **with the condition that the grade of steel to match in import & export:**

54

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
73170019	WIRE NAILS (Made of Alloy Steel) PAPER COLLATED	750.000 MT	1	72279090	WIRE ROD HOT ROLLED ALLOY STEEL GRADE 1008/1008 CR/1010/1010 CR/ 1012/1012 CR/ 1045/1070	1436 MT
73170019	WIRE NAILS (Made of Alloy Steel) WIRE COLLATED	600.000 MT	2	48114100	PAPER TAPE PAPER TAPE	As applied for
			3	72299016	***RELEVANT** WELDING WIRE WELDING WIRE	As applied for

***The word "Relevant" may be added in the description of import item at Sl. No. 3.**

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:71/2/81-ALC2/2018	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00076/AM19/	RLA File :05/24/040/00016/AM19/	Lic.No/Date:0510406155 19.04.2018	Deferred
55	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 30.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:17/5/81-ALC2/2018	Party Name: APPLE INTERNATIONAL	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00225/AM19/	RLA File :03/94/040/01093/AM18/	Lic.No/Date:0310820587 23.04.2018	Deferred
56	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter was sent to the applicant on 19.12.2018 followed by reminder on 28.03.2019. However, it was noted that again the applicant vide email dated 08.06.2019 requested for extension of time for submission of documents. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:25/2/81-ALC2/2019	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01111/AM19/	RLA File :04/24/040/00018/AM19/	Lic.No/Date:0410164241 24.04.2018	Approved

57 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164734 dated 28.09.2018 in meeting No. 10/81 dated 16.01.2019 as per comments given by MSME **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97 % Purity Lead Ingots with Lead Content 99.97% Minimum Purity	100000.000 Kg	78019990	Remelted Lead Ingots / Blocks / Jumbos	Import Quantity is allowed as applied **(RA must ensure wastage is not more than 1% based on actual lead content)**

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:24/2/81-ALC2/2019	Party Name: TAG CORPORATION	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01110/AM19/	RLA File :04/24/040/00016/AM19/	Lic.No/Date:0410164246 25.04.2018	Deferred
58	**Decision:** The Committee considered the case as per agenda and noted that the hard copy of application has not yet been received. An email was sent to the applicant and concerned RA on 31.05.2019 to furnish complete set of the application. However, no information has been received so far. Hence, the Committee decided to wait for complete set of application. The case stands deferred.			

	Case No.:112/3/81-ALC2/2018	Party Name: VIKARSH NANO TECHNOLOGY AND ALLOYS PVT. LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00189/AM19/	RLA File :31/83/040/00006/AM19/	Lic.No/Date:3110067035 26.04.2018	Deferred
59	**Decision:** The Committee considered the case as per agenda and noted that the reply of deficiency letterwas sent to MeitYdirectly by the applicant on 14.02.2019 for examination of the case. However, the representative of MeitY informed in meeting that the reply of applicant is deficient. Hence, the Committee decided to seek from the applicant to furnish following information as per advice of representative of MeitY: 1. Stage wise wastage during manufacturing of product. The case stands deferred.			

	Case No.:12/5/81-ALC2/2018	Party Name: APPLE INTERNATIONAL	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00220/AM19/	RLA File :03/94/040/01094/AM18/	Lic.No/Date:0310820718 27.04.2018	Deferred
60	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter was sent to the applicant on 19.12.2018 followed by reminder on 28.03.2019. However, it was noted that again the applicant vide email dated 08.06.2019 requested for extension of time for submission of documents. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:18/5/81-ALC2/2018	Party Name: APPLE INTERNATIONAL	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00226/AM19/	RLA File :03/94/040/01095/AM18/	Lic.No/Date:0310820721 27.04.2018	Deferred
61	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter was sent to the applicant on 19.12.2018 followed by reminder on 28.03.2019. However, it was noted that again the applicant vide email dated 08.06.2019 requested for extension of time for submission of documents. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:19/5/81-ALC2/2018	Party Name: APPLE INTERNATIONAL	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00227/AM19/	RLA File :03/94/040/01096/AM18/	Lic.No/Date:0310820722 27.04.2018	Deferred
62	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter was sent to the applicant on 19.12.2018 followed by reminder on 28.03.2019. However, it was noted that again the applicant vide email dated 08.06.2019 requested for extension of time for submission of documents. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:36/5/81-ALC2/2018	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00244/AM19/	RLA File :03/94/040/00069/AM19/	Lic.No/Date:0310820713 27.04.2018	Deferred
63	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 13.02.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:26/2/81-ALC2/2019	Party Name: TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD.	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01112/AM19	RLA File 04/24/040/00021/AM19/	Lic.No/Date:0410164309 09.05.2018	Approved

64 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of DHI:

Sl. No.	ITCHS Code	Export item	Quantity	Sl. No.	ITCHS Code	Import item	Recommended Quantity
1	85030010	STATOR LAMINATION ECO32-4P d.371X325 DIS. A2831/03 (Cutomer Part No:8500106310)	521000.000 Kg	1	72091710	COLD ROLLED ELECTRICAL STEEL**SHEET**-SEMI-PROCESSED 50SP560 E5 0.5*1200/1210*C	1.50 Kg/Kg content in the export product
2	85030010	ROTOR LAMINATION ECP32 4P d.228.8 h=66 DIS. A2832/03 (Cutomer Part	276000.000 Kg	2	72091710	COLD ROLLED ELECTRICAL STEEL **SHEET**-SEMI-PROCESSED 50SP560 E5	1.50 Kg/Kg content in the export product

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

		No: 8500205275)				0.5*1200/1210*C	
3	85030010	ROTOR LAMINATION ECP28B-4P d.178.6 B0360/01 (Cutomer Part No:8500205226)	196000.000 Kg	3	72091710	COLD ROLLED ELECTRICAL STEEL **SHEET**-SEMI-PROCESSED 50SP560 E5 0.5*1200/1210*C	1.44 Kg/Kg content in the export product
4	85030010	STATOR LAMINATION ECP28C-4P 298X272 B0361/01 (Cutomer Part No:8500106226)	471000.000 Kg	4	72091710	COLD ROLLED ELECTRICAL STEEL **SHEET**-SEMI-PROCESSED 50SP560 E5 0.5*1200/1210*C	1.44 Kg/Kg content in the export product

Note: The word "SHEET" may be added in the description of the import item from Sl. No. 1 to 4.

RA concerned may take suitable consequential action accordingly.

Case No.:51/8/81-ALC2/2018	Party Name: GOLDSTONE INFRATECH LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00433/AM19/	RLA File :09/24/040/00647/AM18/	Lic.No/Date:0910066232 15.05.2018	Deferred

65 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 23.04.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.:147/5/81-ALC2/2018	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00355/AM19/	RLA File :05/24/040/00112/AM19/	Lic.No/Date:0510406624 28.05.2018	Deferred

66 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 31.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Case No.:30/12/81-ALC2/2018	Party Name: CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00668/AM19/	RLA File :34/24/040/00058/AM19/	Lic.No/Date:3410044193 31.05.2018	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MoS:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C1000 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
2	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C1000 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
3	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C800 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
4	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C600 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
5	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C470 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
6	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C470C THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
7	72251900	SILICON ELEC STEEL OF CR FULL HARD UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE50C400 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	1.015 MT/MT content in the export product
8	72251900	SILICON ELEC STEEL OF CR FULL HARD	1.015 MT/MT

67

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

		UNANNEALED WIDE COILS WIDTH OF 600MM OR MORE GRADE65C1000 THICKNESS 0.300MM-0.750MM SILICON ELECTRICAL STEEL OF COLD ROLLED FULL HARD(UNANNEALED) WIDE COILS	content in the export product

RA concerned may take suitable consequential action accordingly.

68	**Case No.:114/5/81-ALC2/2018**	Party Name: R. L. STEELS & ENERGY LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00322/AM19/	RLA File :03/95/040/01103/AM18/	Lic.No/Date:0310821485 06.06.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MoS was sent to the applicant on 02.04.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

69	**Case No.:154/5/81-ALC2/2018**	Party Name: DIAMOND ENGINEERING	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00362/AM19/	RLA File :04/24/040/00056/AM19/	Lic.No/Date:0410164419 14.06.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that second deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 31.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

70	**Case No.:168/5/81-ALC2/2018**	Party Name: TAG CORPORATION	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00376/AM19/	RLA File :04/24/040/00066/AM19/	Lic.No/Date:0410164441 25.06.2018	Deferred

Decision: The Committee considered the case as per agenda and noted thatthe applicant's reply dated 28.05.2019 has not yet been forwarded to DPIIT for examination of the case. Hence, the Committee decided to forward the applicant's reply to DPIIT immediately.

The case stands deferred.

71	**Case No.:31/12/81-ALC2/2018**	Party Name: AMAR KNITMESH TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00669/AM19/	RLA File :30/24/040/00015/AM19/	Lic.No/Date:3010104373 25.06.2018	Deferred

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Decision: The Committee considered the case as per agenda and noted thatthe applicant was called for personal hearing to explain the case before Norms Committee. However, the applicant vide email dated 10.06.2019requested for another date. Hence, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting.

The case stands deferred.

72	**Case No.:131/5/81-ALC2/2018**	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00339/AM19/	RLA File :03/95/040/00048/AM19/	Lic.No/Date:0310821925 26.06.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 02.04.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

73	**Case No.:76/8/81-ALC2/2018**	Party Name: WELSPUN CORP LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00458/AM19/	RLA File :34/24/040/00123/AM19/	Lic.No/Date:3410044307 05.07.2018	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on the basis of study group report as per written comments given by Consultant (TEC-3) **with the condition that grade & thickness of steel to match in import & export item:**

Export item:

Add Coating thickness in the description of the export product at Sl. No. 1 & 3.

i. Epoxy Powder- 200 Micron
ii. Adeshive-200 Micron
iii. Polyethylene- 3.1 mm and surface area to be coated- 31822.9 Sq. Mtr. each.

Import item:

1. Quantity of import item at Sl. No. 1 & 2 is allowed as applied for.
2. Quantity of import item at Sl. No. 3 is allowed as 44285 Kg.
3. Quantity of import item at Sl. No. 4 is allowed as 21766 Kg and the word "Relevant" may be added in the description of the import item.
4. Quantity of import item at Sl. No. 5 is allowed as 14447 Kg and the word "Relevant" may be added in the description of the import item.
5. Quantity of import item at Sl. No. 6 is allowed as 238129 Kg.
6. Quantity of import item at Sl. No. 7 is allowed upto 5% of FOB value of export.
7. Quantity of import item at Sl. No. 8 is allowed as per **General Note** for **fuel.**

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:148/5/81-ALC2/2018	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00356/AM19/	RLA File :05/24/040/00200/AM19/	Lic.No/Date:0510407115 09.07.2018	Deferred
74	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 31.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:144/5/81-ALC2/2018	Party Name: TUBACEX PRAKASH INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00352/AM19/	RLA File :03/95/040/00291/AM19/	Lic.No/Date:0310822231 11.07.2018	Deferred
75	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 31.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:80/8/81-ALC2/2018	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00462/AM19/	RLA File :05/24/040/00221/AM19/	Lic.No/Date:0510407224 18.07.2018	Deferred
76	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 12.03.2019 followed by final reminder on 31.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:28/8/81-ALC2/2018	Party Name: GOLDEN PEAKOCK OVERSEAS LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00410/AM19/	RLA File :05/23/040/00173/AM19/	Lic.No/Date:0510407257 20.07.2018	Deferred
77	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 12.03.2019 followed by final reminder on 31.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Case No.:66/8/81-ALC2/2018	Party Name: ARMOR PLAST LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00448/AM19/	RLA File :07/24/040/00110/AM19/	Lic.No/Date:0710113649 27.07.2018	Approved

78 **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 08.06.2019 was forwarded to MSME on 10.06.2019 for examination of the case. However, the matter was deliberated in the meeting and the Committee decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0710111799 dated 21.06.2017 in meeting no. 3/81-ALC2/2019 dated 15.05.2019 as recommended by Consultant (TEC-3) **with the condition that grade & diameter of SS to match in import & export item** as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73042200	ARTICLES MADE OF STAINLESS STEEL **TUBES** (Net Content of Import item in Export Product 110228.57 FEET)	110228.500 Foot	73069090	17-7PH Stainless Steel Tubing	1.02 Kg/Kg of content in the export product

Note: The word "Tubes" may be added in the description of the export item.

RA concerned may take suitable consequential action accordingly.

Case No.:75/8/81-ALC2/2018	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00457/AM19/	RLA File :05/24/040/00242/AM19/	Lic.No/Date:0510407345 27.07.2018	Deferred

79 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.:19/8/81-ALC2/2018	Party Name: ANGELS ALUMINIUM CORPORATION	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00401/AM19/	RLA File :03/94/040/00372/AM19/	Lic.No/Date:0310822691 30.07.2018	Deferred

80 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:11/12/81-ALC2/2018	Party Name: ENERGY OILFIELD TOOLS PVT. LTD.,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00649/AM19/	RLA File :05/23/040/00196/AM19/	Lic.No/Date:0510407406 01.08.2018	Deferred
81	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:68/12/81-ALC2/2018	Party Name: VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00706/AM19/	RLA File :05/24/040/00276/AM19/	Lic.No/Date:0510407433 03.08.2018	Deferred
82	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:99/8/81-ALC2/2018	Party Name: MJM FINE ENCLOSURES PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00481/AM19/	RLA File :07/24/040/00123/AM19/	Lic.No/Date:0710113703 08.08.2018	Deferred
83	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 19.03.2019 followed by final reminder on 11.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:35/8/81-ALC2/2018	Party Name: METAL CARE ALLOYS PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00417/AM19/	RLA File :03/95/040/00461/AM19/	Lic.No/Date:0310822956 09.08.2018	Deferred
84	**Decision:** The Committee considered the case as per agenda and heard the representative of the applicant during personal hearing. The representative of applicant informed in meeting that that the export item (Bronze Ingot) is of **LTB2 Grade** and the import item (Brass Scrap) is of **Ebony Grade**. However, the Committee directed the representative of applicant to submit **composition of import item**within 15 days. Hence, the Committee decided to wait for requisite information. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:88/8/81-ALC2/2018	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00470/AM19/	RLA File :04/24/040/00110/AM19/	Lic.No/Date:0410164593 13.08.2018	Deferred
85	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 02.04.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:18/12/81-ALC2/2018	Party Name: EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00656/AM19/	RLA File :07/24/040/00120/AM19/	Lic.No/Date:0710113791 30.08.2018	Deferred
86	**Decision:** The Committee considered the case as per agenda and noted that MeitY sent a deficiency letter dated 20.05.2019 to the applicant to furnish certain information. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant to submit required information. The case stands deferred.			

	Case No.:19/12/81-ALC2/2018	Party Name: EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00657/AM19/	RLA File :07/24/040/00121/AM19/	Lic.No/Date:0710113793 30.08.2018	Deferred
87	**Decision:** The Committee considered the case as per agenda and noted that MeitY sent a deficiency letter dated 20.05.2019 to the applicant to furnish certain information. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant to submit required information. The case stands deferred.			

	Case No.:70/12/81-ALC2/2018	Party Name: MEW ELECTRICALS LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00708/AM19/	RLA File :34/21/040/00254/AM19/	Lic.No/Date:3410044458 30.08.2018	Withdrawn
88	**Decision:** The Committee considered the case as per agenda and noted that RA, Vadodara vide email dated 12.06.2019 has informed that the above AA is issued as per SION No. 61/1185. Hence, there is no need for ratification of norms. Therefore, the Committee decided to **withdraw** the case from the agenda. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:5/12/81-ALC2/2018	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00643/AM19/	RLA File :03/94/040/00510/AM19/	Lic.No/Date:0310823617 07.09.2018	Deferred
89	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:14/12/81-ALC2/2018	Party Name: JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00652/AM19/	RLA File :05/23/040/00250/AM19/	Lic.No/Date:0510407744 11.09.2018	Deferred
90	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.: 17/12/81-ALC2/2018	Party Name: ARMOR PLAST LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File : 01/81/050/00655/AM19/	RLA File : 07/24/040/00156/AM19/	Lic.No/Date:0710113842 12.09.2018	Approved

91 **Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No.0710111799 dated 21.06.2017 in meeting no. 3/81-ALC2/2019 dated 15.05.2019 as recommended by Consultant (TEC-3) **with the condition that grade & diameter of SS to match in import & export item**as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73042200	ARTICLES MADE OF STAINLESS STEEL **TUBES** (Net Content of Import item in Export Product 83638.1 FEET)	83638.100 Foot	7306909 0	17-7PH Stainless Steel Tubing	1.02 Kg/Kg of content in the export product

Note: The word "Tubes" may be added in the description of the export item.

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

92	**Case No.: 29/8/81-ALC2/2018**	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File : 01/81/050/00411/AM19/	RLA File : 05/23/040/00244/AM19/	Lic.No/Date:0510407771 13.09.2018	Approved
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by DPIIT vide their F. No.: P-47011/59/2018/TSW dated 08.03.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

93	**Case No.:6/12/81-ALC2/2018**	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00644/AM19/	RLA File :03/94/040/00528/AM19/	Lic.No/Date:0310823797 17.09.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

94	**Case No.: 12/12/81-ALC2/2018**	Party Name: GAUTAM SOLAR PRIVATE LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File : 01/81/050/00650/AM19/	RLA File : 05/23/040/00276/AM19/	Lic.No/Date:0510407880 25.09.2018	Deferred
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3): 1. Specifications of import item. 2. Calculations of requirement of import item. The case stands deferred.			

95	**Case No.: 13/12/81-ALC2/2018**	Party Name: JINDAL SAW LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File : 01/81/050/00651/AM19/	RLA File : 05/23/040/00271/AM19/	Lic.No/Date:0510407878 25.09.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:32/8/81-ALC2/2018	Party Name: KHK PRESSINGS AND FORGING PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00414/AM19/	RLA File :56/24/040/00022/AM19/	Lic.No/Date:5610005482 26.09.2018	Approved

96

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 5610005296 dated 03.01.2018 in meeting no. 12/81-ALC2/2018 dated 13.02.2019 as per written comments given by Consultant (TEC-3) **with the conditions that the grade, thickness and technical specifications of the steel imported and that exported should match:**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
73084000	SCAFFOLDING GOODS- i. PRESSED PUTLOG COUPLER, ii. BOARD RETAINER COUPLER ii. SLEEVE COUPLER (STEEL CLAPMS) (NET WEIGHT OF HOT ROLLED STEEL STRIPS [72083840] 147.00 MT)	296.000 MT	72083840	HOT ROLLED STEEL STRIPS (THICKNESS OF 3MM TO 4.5MM GRADE S235JR)	164.64 MT

Note: The three couplers would have same number in the export product.

RA concerned may take suitable consequential action accordingly.

	Case No.:50/12/81-ALC2/2018	Party Name: PARKER HANNIFIN INDIA PVT. LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00688/AM19/	RLA File :04/24/040/00130/AM19/	Lic.No/Date:0410164717 26.09.2018	Deferred

97

Decision: The Committee considered the case as per agenda and noted that the copy of application has been referred to MSME on 12.06.2019 for examination of the case. Therefore, the Committee decided to wait for comments.

The case stands deferred.

	Case No.:46/12/81-ALC2/2018	Party Name: KANADE ANAND UDYOG PVT. LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00684/AM19/	RLA File :03/94/040/00629/AM19/	Lic.No/Date:0310824402 11.10.2018	Deferred

98

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 22.03.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.

99	**Case No.:15/12/81-ALC2/2018**	Party Name: JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00653/AM19/	RLA File :05/23/040/00326/AM19/	Lic.No/Date:0510408183 23.10.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

100	**Case No.:54/12/81-ALC2/2018**	Party Name: ANKIT FASTENERS PVT LTD.,	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00692/AM19/	RLA File :07/24/040/00189/AM19/	Lic.No/Date:0710114069 30.10.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

101	**Case No.:55/12/81-ALC2/2018**	Party Name: ARMOR PLAST LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00693/AM19/	RLA File :07/24/040/00194/AM19/	Lic.No/Date:0710114083 01.11.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 28.03.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

102	**Case No.:30/8/81-ALC2/2018**	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00412/AM19/	RLA File :05/23/040/00329/AM19/	Lic.No/Date:0510408333 05.11.2018	Approved
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by DPIIT vide their F. No.: P-47011/59/2018/TSW dated 08.03.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:56/12/81-ALC2/2018	Party Name: DEWAN & SONS	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
103	HQ File :01/81/050/00694/AM19/	RLA File :29/24/040/00004/AM19/	Lic.No/Date:2910025374 12.11.2018	Deferred

Decision: The Committee considered the case as per agenda and noted that as per decision in Meeting No. 2 dated 1.5.2019, the case has still not been referred to Consultant (TEC-1). Hence, the Committee directed to refer the case to Consultant (TEC-1) for examination immediately. The case stands deferred.

	Case No.:10/12/81-ALC2/2018	Party Name: ENERGY OILFIELD TOOLS PVT. LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00648/AM19/	RLA File :05/23/040/00339/AM19/	Lic.No/Date:0510408399 14.11.2018	Deferred
104	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:62/12/81-ALC2/2018	Party Name: JINDAL FITTINGS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00700/AM19/	RLA File :05/23/040/00357/AM19/	Lic.No/Date:0510408454 19.11.2018	Deferred
105	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:42/12/81-ALC2/2018	Party Name: HIND ALUMINIUM INDUSTRIES LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00680/AM19/	RLA File :03/94/040/00686/AM19/	Lic.No/Date:0310825143 20.11.2018	Approved

106 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
76051100	ALUMINIUM WIRE ROD (Aluminium Wire dia exceed 7mm) Not Alloyed	400000.000 Kg	76061200	ALUMINIUM **INGOTS**	404000 Kg

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

76052100	ALUMINIUM WIRE ROD (Aluminium Wire dia exceed 7mm) Alloyed(**Containing 98% Aluminium minimum**)	100000.000 Kg	76061200	ALUMINIUM **INGOTS**	99960 Kg

Note: The description "Containing 98% Aluminium minimum" may be added in the description of export item at Sl. No. 2.
The words "PLATES/ SHEETS/ COILS /SLABS" may be deleted and the word "INGOTS" may be added in the description of import item no. 1 & 2.

RA concerned may take suitable consequential action accordingly.

Case No.:38/12/81-ALC2/2018	Party Name: ARNAV LUGS AND FERRULES	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00676/AM19/	RLA File :03/94/040/00745/AM19/	Lic.No/Date:0310825356 03.12.2018	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
107	85049016	COPPER WOUND COIL ASSEMBLY FOR 3 PHASE 40 MVA 66/23.5KV POWER TRANSFORMER NT CONTENT OF PAPER COVERED COPPER CONDUCTOR 10900 KGST CONTENT OF PRE COMPRESSED PRESS BOARD 2500 KGNT CONTENT OF CONTINEOUS TRANSPOSED ENAMELLED CONDUCTOR 6000 KGS	2.000 Number	1	85446010	PAPER COVERED COPPER CONDUCTOR	11009 Kg including 1% wastage
				2	85446090	CONTINEOUS TRANSPOSED ENAMELLED CONDUCTOR	6060 Kg including 1% wastage
				3	48103920	PRE COMPRESSED PRESS BOARD	2625 Kg including 5% wastage

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:69/12/81-ALC2/2018	Party Name: JAMMU PIGMENTS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00707/AM19/	RLA File :18/24/040/00004/AM19/	Lic.No/Date:1810004335 03.12.2018	Deferred
108	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 29.03.2019 followed by final reminder on 17.05.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:63/12/81-ALC2/2018	Party Name: JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00701/AM19/	RLA File :05/23/040/00391/AM19/	Lic.No/Date:0510408874 11.12.2018	Approved
109	**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3): (i) Quantity of import items No. 1 to 5 may be allowed as per SION C-593 on weight of pipes in the export product. (ii) Quantity of import item No. 6 may be allowed Net to net basis as per GN-4. RA concerned may take suitable consequential action accordingly.			

	Case No.: 37/12/81-ALC2/2018	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00675/AM19/	RLA File :03/94/040/00733/AM19/	Lic.No/Date:0310825667 14.12.2018	Approved

110 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	COPPER WIRE ROD : 8 MM DIA	Net + 1% wastage
2	76061190	Aluminium Coils	Net + 1% wastage
3	39011090	XLPE COMPOUND	Net + 2.5% wastage
4	39042110	PVC RESIN	
5	72172010	G.I. Wire	Net + 2% wastage

Note: The word "Plates" may be deleted from the description of import item at Sl. No. 2.

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:8/13/81-ALC2/2018	Party Name: MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00716/AM19/	RLA File :03/95/040/00916/AM19/	Lic.No/Date:0310825719 18.12.2018	Deferred
111	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3): 1. Type of weld used to manufacture pipe. 2. Thickness of each coating. The case stands deferred.			

	Case No.:40/12/81-ALC2/2018	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00678/AM19/	RLA File :03/94/040/00789/AM19/	Lic.No/Date:0310825812 20.12.2018	Deferred
112	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by MSME: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format. The case stands deferred.			

	Case No.:41/12/81-ALC2/2018	Party Name: HEENA METAL PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00679/AM19/	RLA File :03/94/040/00486/AM19/	Lic.No/Date:0310825822 20.12.2018	Deferred
113	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:30/2/81-ALC2/2019	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01116/AM19/	RLA File :04/24/040/00184/AM19/	Lic.No/Date:0410165030 21.12.2018	Approved
114	**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164678 dated 14.09.2018 in meeting No. 10/81 dated 16.01.2019 as per comments given by MSME vide email dated 30.04.2019: 1. Wastage of 3.28% is allowed taking 59% as average lead content in the import item. 2. Concerned RA should allow maximum 7% wastage on the basis of actual lead content in			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

the Import.

3. Import containing 56-62% lead may be allowed for the import quantity as applied subject to clearance from MOEF.

RA concerned may take suitable consequential action accordingly.

	Case No.:7/13/81-ALC2/2018	Party Name: SAHNEY KIRKWOOD PVT. LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00715/AM19/	RLA File :03/95/040/00998/AM19/	Lic.No/Date:0310825943 26.12.2018	Deferred
115	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:34/12/81-ALC2/2018	Party Name: ANGELS ALUMINIUM CORPORATION	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00672/AM19/	RLA File :03/94/040/00819/AM19/	Lic.No/Date:0310825978 27.12.2018	Deferred
116	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 01.06.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:6/13/81-ALC2/2018	Party Name: ORICON ENTERPRISES LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00714/AM19/	RLA File :03/95/040/00973/AM19/	Lic.No/Date:0310825990 27.12.2018	Deferred
117	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultants (TEC-1 & TEC-3): 1. Surface area of export product. 2. To provide clarification for import item no. 2, whether it is ink or pigment. 3. Catalogue of import item. 4. Solid content of import item no. 3. 5. Calculations of requirement of import items no. 2 & 3. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Case No.:37/2/81-ALC2/2019	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01123/AM19/	RLA File :04/24/040/00217/AM19/	Lic.No/Date:0410165064 04.01.2019	Deferred
118	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of representative of DPIIT: 1. Sl. No. 5 &11 of the Standard Deficiency Format. The case stands deferred.			

	Case No.:38/2/81-ALC2/2019	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01124/AM19/	RLA File :04/24/040/00219/AM19/	Lic.No/Date:0410165078 08.01.2019	Deferred
119	**Decision:** The Committee considered the case as per agenda and noted that the applicant vide email dated 27.5.2019 has furnished the reply of deficiencies as raised in Meeting No. 2 of NC-2 held on 01.05.2019. Hence, the Committee decided to forward the applicant's reply to MSME for examination of the case. The case stands deferred.			

	Case No.:1/13/81-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00709/AM19/	RLA File :03/95/040/00910/AM19/	Lic.No/Date:0310826264 09.01.2019	Approved
120	**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3): 1. Quantity of import item at Sl. No. 1 is allowed as under: (a) Aluminium Wire Rod is allowed as 1.01Kg/Kg content of export product at Sl. No. 1 to 5 as per SION C-7. (b) Primary unalloyed Aluminium 1.02 Kg/Kg content for export product at Sl. No. 6 to 11 as per SION C-1394. 2. Quantity of import item at Sl. No. 2 & 3 is allowed as per Sl. No. 2 of SION C-7 for export product at Sl. No. 1 to 5 & 11. RA concerned may take suitable consequential action accordingly.			

	Case No.:2/13/81-ALC2/2018	Party Name: PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
121	HQ File :01/81/050/00710/AM19/	RLA File :03/95/040/01041/AM19/	Lic.No/Date:0310826254 09.01.2019	Approved
	Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310822617 dated 26.07.2018 in meeting no.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

9/81-ALC2/2018 dated 02.01.2019 as per written comments given by MSME**with the condition that the size of export item should be less than size of import item:**

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
72024100	High Carbon Ferro Chrome Powder	54000.000 Kg	72024100	High Carbon Ferro Chrome Lumps / Chips	1.01 Kg/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.:4/13/81-ALC2/2018	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
HQ File :01/81/050/00712/AM19/	RLA File :03/95/040/00992/AM19/	Lic.No/Date:0310826272 09.01.2019	Approved

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
122	1	74031100	COPPER CATHODE	1.01 Kg/Kg content in the export product
	2	76011010	ALUMINIUM INGOT	
	3	39011090	LOW DENSITY POLYETHYLENE (LDPE)	1.05 Kg/Kg content in the export product
	4	39019090	BONDED SEMICON COMPOUND (DYM-515) **(Containing EVA & carbon black)**	1.05 Kg/Kg content in the export product
	5	39041020	PVC RESIN (SUSPENSION GRADE)	1.05 Kg/Kg content in the export product
	6	29173990	PVC PLASTICIZER	
	7	74101100	ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	1.01 Kg/Kg content in the export product
	8	72139190	STEEL WIRE ROD	1.02 Kg/Kg content in the export product
	9	29319090	VINYLTRIMETHOXYSILANE	1.05 Kg/Kg content in the export product
	10	29096000	TERT BUTYL CUMYL PEROXIDE	
	11	28183000	ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	
	12	38123990	ANTIOXIDANT	
	13	28161010	MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	
	14	39013000	ETHYLENE VINYL ACETATE (ELVAX 265)	
	15	39019090	ETYYLENE ACRYLIC ESTER CO POLYMER	
	16	39019090	GRAFTED COPOLYMER	
	17	39019090	POLYOLEFIN ELASTOMER (ENGAGE 7256)	
	18	79011100	ZINC INGOT	4% of weight of steel to be galvanised
	19	68149090	GLASS MICA TAPE	1.02 Kg/Kg content in the export product
	20	44151000	WOODEN CABLE DRUM	As per packing policy

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	Note: 1. The description "Containing EVA & carbon black" may be added in the description of import item at Sl. No. 4. **2. Size and quantity of export product given in letter dated 25.05.2019 may be incorporated. (Copy enclosed)** RA concerned may take suitable consequential action accordingly.

	Case No.:242/14/81-ALC2/2018	Party Name: DEEP SUN INDUSTRIES	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/00960/AM19/	RLA File :31/83/040/00145/AM19/	Lic.No/Date:3110067282 15.01.2019	Deferred
123	**Decision:** The Committee considered the case as per agenda and noted that the last opportunity was given to the applicant for personal hearing to explain the case before Norms Committee. However, nobody appeared on behalf of the applicant. Hence, the Committee decided to give last opportunity of personal hearing to the applicant in the forthcoming meeting. The case stands deferred.			

	Case No.:40/2/81-ALC2/2019	Party Name: SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01126/AM19/	RLA File :04/24/040/00227/AM19/	Lic.No/Date:0410165114 21.01.2019	Deferred
124	**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 12.06.2019 has been received. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-1) for examination of the case. The case stands deferred.			

	Case No.:42/2/81-ALC2/2019	Party Name: TUBE INVESTMENTS OF INDIA LIMITED	Meet No/Date:5/81-ALC2/2019 12.06.2019	**Status:**
	HQ File :01/81/050/01128/AM19/	RLA File :04/24/040/00233/AM19/	Lic.No/Date:0410165152 30.01.2019	Deferred
125	**Decision:** The Committee considered the case as per agenda and noted that copy of application received from the applicant was incomplete as copy of AA was not enclosed with application. However, the case has been referred to Consultant (TEC-3) on 12.06.2019 for examination Therefore, the Committee decided to wait for comments. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Offline Cases:

126.

Case No.: 55/3/81-ALC2/2018	JUPITER INTERNATIONAL LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00132/AM19/DES-II/	
Dated: 12.06.2019	RLA File No: 02/24/040/00158/AM18/	**Deferred**
Subject:	Request for ratification of ad-hoc norms in respect of Advance Authorization No. 0210208134 dated 16.01.2018 of Jupiter International Limited.	

Decision: The Committee considered the case as per the agenda noted that the case was rejected in Meeting No. **15/81** dated 27.03.2019 due to non submission of reply of deficiency letter.

However, the Committee reconsidered the case and heard the representatives of the applicant during personal hearing. The Committee directed the representatives of applicant to submit following information within two days for further examination of the case:

1. Details of the various raw materials and consumables used in export product.

The case stands deferred.

127.

Case No.: 72/1/81-ALC2/2015	RAJGURU ENTERPRISES PVT. LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00072/AM16/DES.II/	
Dated: 12.06.2019	RLA File No: 03/95/040/00876/AM15/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0310793079 dated 19.01.2015 of Rajguru Enterprises Pvt. Limited.	

Decision: The Committee considered the case as per agenda. During the personal hearing, the representatives of the applicant stated thatNorms Committee in its meeting No. 1/81 dated 17.4.2015 approved the norms for the subject AA with certain change in description of export product.This change is creating problems in EODC as the export is already completed. Hence, the Committeedecided that in place of change in the description of export product as communicated earlier, concerned RA will ensure that 'the applicant will account for 75000Kgs of Cold Rolled Stainless Steel Nickel J1 quality' in the export product. The other decisions of Meeting No. 01/81 dated 17.04.2015willremain unchanged.

RA concerned may take suitable consequential action accordingly.

128.

Case No.: 36/8/81-ALC2/2015	RAJGURU ENTERPRISES PVT. LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00180/AM16/DES.II/	
Dated: 12.06.2019	RLA File No: 03/95/040/00059/AM16/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0310795621 dated 29.04.2015 of Rajguru Enterprises Pvt. Limited.	

Decision: The Committee considered the case as per agenda. During the personal hearing, the representatives of the applicant stated that Norms Committee in its meeting No. 8/81 dated 28.7.2015 approved the norms for the subject AA with certain change in description of export product. This change is creating problems in EODC as the export is already completed. Hence, the Committee decided that in place of change in the description of export product as communicated earlier, concerned RA will ensure that 'the applicant will account for 75000 Kgs of Cold Rolled Stainless Steel Nickel J1 quality' in the export product. The other decisions of Meeting No. 8/81 dated 28.7.2015 will remain unchanged.

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

129.

Case No.: 118/5/81-ALC2/2018	RAJGURU ENTERPRISES PVT. LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00326/AM19/DES.II/	
Dated: 12.06.2019	RLA File No: 03/95/040/00137/AM19/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0310821453 dated 05.06.2018 of Rajguru Enterprises Pvt. Limited.	

Decision: The Committee considered the case as per agenda and observed that the norms in this case had been fixed with 10% wastage in NC-2 Meeting No. 7/81 dated 29.11.2018. After hearing the party, seeing the samples of import & export products and after discussion, the Committee decided to revise the quantities of import products as 1.12 Kg/Kg content of steel sheets of relevant grade and thickness in export product after 1/3rd recovery' on the recommendation of Consultant (TEC-3) & representative of DPIIT.

RA concerned may take suitable consequential action accordingly.

130.

Case No.: 23/13/81-ALC2/2015	RAJGURU ENTERPRISES PVT. LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00256/AM16/DES.II/	
Dated: 12.06.2019	RLA File No: 03/95/040/00204/AM16/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0310797001 dated 01.07.2015 of Rajguru Enterprises Pvt. Limited.	

Decision: The Committee considered the case as per agenda. During the personal hearing, the representatives of the applicant stated that Norms Committee in its meeting No. 13/81 dated 06.10.2015 approved the norms for the subject AA with certain change in description of export product. This change is creating problems in EODC as the export is already completed. Hence, the Committee decided that in place of change in the description of export product as communicated earlier, concerned RA will ensure that 'the applicant will account for 150000Kgs of Cold Rolled Stainless Steel Nickel J1 quality' in the export product. The other decisions of Meeting No. 13/81 dated 06.10.2015 will remain unchanged.

RA concerned may take suitable consequential action accordingly.

131.

Case No.: 12/12/81-ALC2/2014	RAJGURU ENTERPRISES PVT. LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00413/AM15/DES.II/	
Dated: 12.06.2019	RLA File No: 03/95/040/00437/AM15/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0310789472 dated 19.09.2014 of Rajguru Enterprises Pvt. Limited.	

Decision: The Committee considered the case as per agenda. During the personal hearing, the representatives of the applicant stated that Norms Committee in its meeting No. 03/81 dated 19.05.2015 approved the norms for the subject AA with certain change in description of export product. This change is creating problems in EODC as the export is already completed. Hence, the Committee decided that in place of change in the description of export product as communicated earlier, concerned RA will ensure that 'the applicant will account for 78750 Kgs of Cold Rolled Stainless Steel Nickel J1 quality' in the export product. The other decisions of Meeting No. 03/81 dated 19.05.2015 will remain unchanged.

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

132.

Case No.: 107/3/81-ALC2/2018	TD POWER SYSTEMS LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00184/AM19/DES-II/	
Dated: 12.06.2019	RLA File No: 07/24/040/00235/AM17/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0710110533 dated 19.10.2016 of TD Power Systems Limited.	

Decision: The Committee considered the case as per agenda and noted that the case was ratified in Meeting No. 3/81 dated 14.08.2018 as under:-

1. The inputs in number are allowed as per GN 4 of the Engineering Product and remaining items in Sq. Foot, Foot, meter, Lbs (Pound), Litre as 2% of the FoB value with accountability.

The applicant vide letter dated 30.10.2018 stated that the norms has been fixed as "Inputs in number as per GN 4 of the Engineering Product and for remaining items in Sq. Foot, Foot, meter, Lbs (Pound), Litre as 2% of the FOB Value" does not accommodate the quantity required for manufacturing of the export products of 45 Nos. of 5 GTA 52 AI Alternator.

The applicant requested for revision of norms on **repeat basis** as approved for AA No. 0710108076 dated 17.04.2015.

After discussion, the Committee reconsidered the case and decided to revise the ad-hoc norms in r/o import item at Sl. No. 105 with 2% wastage on the recommendation of representative of DHI. The other decisions of Meeting No. 03/81 dated 14.08.2018 will remain unchanged.

RA concerned may take suitable consequential action accordingly.

133.

Case No.: 106/3/81-ALC2/2018	TD POWER SYSTEMS LIMITED	**Status**
Meeting Number: 5/81	HQ File No: 01/81/050/00183/AM19/DES-II	
Dated: 12.06.2019	RLA File No: 07/24/040/00037/AM18/	**Approved**
Subject:	Request for revision of ratified ad-hoc norms in respect of Advance Authorization No. 0710111561 dated 08.05.2017 of TD Power Systems Limited.	

Decision: The Committee considered the case as per agenda and noted that the case was ratified in Meeting No. 3/81 dated 14.08.2018 as under:-

1. The inputs in number are allowed as per GN-4 of the Engineering Product and remaining items as 2% of the FoB value with accountability.

However, the applicant vide letter dated 30.10.2018 stated that the norms has been fixed as "Inputs in number as per GN 4 of the Engineering Product and remaining items in Sq. Foot, Foot, meter, Lbs (Pound), Litre as the norms fixed to the extent of 2% of the FOB Value" does not accommodate the quantity required for manufacturing of the export products of 15 Nos. of Alternator for Locomotive.

The Committee reconsidered the case and noted that the applicant requested for revision of norms on **repeat basis** as approved for AA No. 0710108076 dated 17.04.2015.

After discussion, the Committee decided to revise the ad-hoc norms in r/o import item at Sl. No. 29 with2% wastage on the recommendation of representative of DHI. The other decisions of Meeting No. 03/81 dated 14.08.2018 will remain unchanged.

RA concerned may take suitable consequential action accordingly.

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

134.

Case No.:	THYSSENKRUPP ELECTRICAL STEEL INDIA PVT. LTD.	**Status**
Meeting Number: 5/81	HQ File No: 01/81/171/00013/AM19/DES-II	
Dated: 12.06.2019	RLA File No:	**Deferred**
Subject:	Request of Thyssenkrupp Electrical Steel India Pvt. Ltd. for fixation of SION for export of Cold Rolled Grain Oriented Silicon Electrical Steel Sheets/Coils.	
Decision: The Committee considered the case as per agenda and noted that reply from EEPC is awaited. Hence, the Committee decided to remind them. The case stands deferred.		

****

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

SDF

Export Items:		
	1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
	2	Detail technical note on manufacturing process including the relevant flow sheet.
	3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
	4	Weight of each Export Product.
	5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
Import Items:		
	6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
Components:		
	7	Technical characteristics / part numbers, if any.
	8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
	9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables.
	10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import.
	11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
	11 (a)	Sheet layout diagram of the material indicating the wastage during blanking.
	12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
	13	Weight of Steel, which requires imported welding material, giving break-up of: i) Steel Plates/Sheets upto 30mm thickness ii) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness iii) Steel Plates/Sheets more than 70 mm thickness. iv) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
	14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
	15	Use of export product.
	16	You are advised to apply for SION.
	17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
	18	--
	19	**Any other information:**
	20	The information called for must be submitted **in duplicate within 15 days** from the date of issue of this letter. The information may be directly sent to Chairman, NC-II, O/o DGFT, Udyog Bhawan, New Delhi-110011, Office Telephone No.: 23061562, Extn.267.

7
12.06.2019

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(40)/2018-IPHW
No.....

दिनांक 09.05.2019
Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059308 dated 11.11.2015 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/254/AM19/DES-2/27 dated 30.10.2018 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 23,540,416.18 (US$ 360,220.59) and CIF value of import is Rs 18,366,458.20 (US$ 281,047.57).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product. This Ministry recommends ratification of norms of advance authorization as applied by the party on net to net basis with accountability clause on nil wastage basis.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT,
Udyog Bhawan, New Delhi
DIT U.O No. 17(40)/2018-IPHW

Dated 09.05.2019

Digital India
Power To Empower

स्वच्छ भारत
एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

8
12.06.2019

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या No. 17(9)/2019-IPHW NC-2 68069/NC11 दिनांक Date 21.05.2019

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059346 dated 18.12.2015 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/50/0531/AM-16/DES-2/31 dated 02.04.2019 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connector P/N".

2. The FOB value of export is Rs. 99,743,121.97 (US$ 1,495,399.13) and CIF value of import is Rs 65,279,060.37 (US$ 978,696.56).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **'Annexure'**.

O/o Director General Foreign Trade
29 MAY 2019
O/o एफ.टी.ओ./R. & I.
Inward No./Dy. No.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri Chandrakant Reddy, FTDO, O/o DGFT,
Udyog Bhawan, New Delhi
DIT U.O No. 17(9)/2019-IPHW

Dated 21.05.2019

Digital India
Power To Empower
स्वच्छ भारत
एक कदम स्वच्छता की ओर
ELECTRONICS INDIA
Billion Needs Million Chips

1

Annexure

Lic. No. 1010059346

	Import item	UOM applied as in DGFT	Qty applied in DGFT	Qty recommended
1	**Connector P/N HM2S30PE5101N9LF**			
1	Phosphorous Bronze Strip - SMDS045X155A53	KGS.	1684.37	721.28
2	Resin- 1245103U	KGS.	311.10	311.10
3	Gold Potassium Cyanide (GPC) 3PLAU200	GRAMS	71.00	55.40
4	Palladium Tetrammine Sulphate (3PIPD002)	GRAMS	607.70	436.51
5	NICKEL ANODE (3PINI318(Kg))	KGS.	5.66	5.66
6	NF2026 TIN (3PITL427(L))	LTRS	8.17	8.17
7	GOLDEN EYE NICKEL CON (3PINI305(L))	LTRS	5.98	5.98
8	GOLDEN EYE NICKEL MAKE UP (3PINI304(L))	LTRS	9.50	9.50
9	NF 2019 MSA 950g/l (3PITL428(L))	LTRS	12.82	12.82
10	FB7000 Brightener (3PIAU227(L))	LTRS	0.83	0.83
11	PALLAMET500NiCONCENTR (3PIPD003(L))	LTRS	2.07	2.07
12	GALDENSV70 (3GALDENSV70(Kg))	KGS.	0.87	0.87
13	FB7000 Balancer (3PIAU224(L))	LTRS	0.49	0.49
14	PALLAMET 500 REPLENISHER (3PIPD005(L))	LTRS	1.82	1.82
2	**Connector P/N 10121566-103LF**			
1	Phosphorous Bronze Strip- 10097060	KGS.	3308.75	1364.35
2	Resin p/N 10069637	KGS.	929.42	929.42
3	Resin-10124468	KGS.	380.19	380.19
4	Gold Potassium Cyanide (GPC) 3PLAU200	GRAMS	648.73	523.85
5	Palladium Tetrammine Sulphate (3PIPD002)	GRAMS	7575.97	5647.01
6	NICKEL ANODE (3PINI318(Kg))	KGS.	16.20	16.20
7	NF2026 TIN (3PITL427(L))	LTRS	23.39	23.39
8	GOLDEN EYE NICKEL CON (3PINI305(L))	LTRS	17.11	17.11
9	GOLDEN EYE NICKEL MAKE UP (3PINI304(L))	LTRS	27.21	27.21

10	NF 2019 MSA 950g/l (3PITL428(L))	LTRS	36.71	36.71
11	FB7000 Brightener (3PIAU227(L))	LTRS	2.38	2.38
12	PALLAMET500NiCONCENTR (3PIPD003(L))	LTRS	5.93	5.93
13	GALDENSV70 (3GALDENSV70(Kg))	KGS.	2.48	2.48
14	FB7000 Balancer (3PIAU224(L))	LTRS	1.41	1.41
15	PALLAMET 500 REPLENISHER (3PIPD005(L))	LTRS	5.22	5.22
3	**Connector P/N 10041743-101LF**			
1	Brass Strip P/n 10121827	KGS.	6834.54	4654.11
2	Cu Ni Alloy Strip P/n 16-831-006	KGS.	14119.99	7347.30
3	Phosphorous Bronze Strip P/n 16-008-336	KGS.	545.05	289.89
4	Phosphorous Bronze Strip P/n 10128034	KGS.	1156.67	723.84
5	Resin p/N 10069637	KGS.	7665.49	7665.49
6	Gold Potassium Cyanide (GPC) 3PLAU200	GRAMS	1137.56	966.93
7	Palladium Tetrammine Sulphate (3PIPD002)	GRAMS	6614.07	4901.12
8	NICKEL ANODE (3PINI318(Kg))	KGS.	7.55	7.55
9	NF2026 TIN (3PITL427(L))	LTRS	10.90	10.90
10	GOLDEN EYE NICKEL CON (3PINI305(L))	LTRS	7.98	7.98
11	GOLDEN EYE NICKEL MAKE UP (3PINI304(L))	LTRS	12.69	12.69
12	NF 2019 MSA 950g/l (3PITL428(L))	LTRS	17.11	17.11
13	FB7000 Brightener (3PIAU227(L))	LTRS	1.11	1.11
14	PALLAMET500NiCONCENTR (3PIPD003(L))	LTRS	2.77	2.77
15	GALDENSV70 (3GALDENSV70(Kg))	KGS.	1.16	1.16
16	FB7000 Balancer (3PIAU224(L))	LTRS	0.66	0.66
17	PALLAMET 500 REPLENISHER (3PIPD005(L))	LTRS	2.43	2.43
4	**Connector P/N 10082662-102LF**			
1	Cu Ni Alloy Strip P/n 16-831-006	KGS.	9379.25	4826.41
2	Brass Strip P/n 10121827	KGS.	4377.39	2964.99
3	Phosphorous Bronze Strip P/n 10128034	KGS.	744.80	466.05
4	Resin p/N 10069637	KGS.	4677.08	4677.08
5	Gold Potassium Cyanide (GPC) 3PLAU200	GRAMS	752.36	587.24

6	Palladium Tetrammine Sulphate (3PIPD002)	GRAMS	4102.85	2953.21
7	NICKEL ANODE (3PINI318(Kg))	KGS.	4.25	4.25
8	NF2026 TIN (3PITL427(L))	LTRS	6.14	6.14
9	GOLDEN EYE NICKEL CON (3PINI305(L))	LTRS	4.49	4.49
10	GOLDEN EYE NICKEL MAKE UP (3PINI304(L))	LTRS	7.15	7.15
11	NF 2019 MSA 950g/l (3PITL428(L))	LTRS	9.64	9.64
12	FB7000 Brightener (3PIAU227(L))	LTRS	0.62	0.62
13	PALLAMET500NiCONCENTR (3PIPD003(L))	LTRS	1.56	1.56
14	GALDENSV70 (3GALDENSV70(Kg))	KGS.	0.65	0.65
15	FB7000 Balancer (3PIAU224(L))	LTRS	0.37	0.37
16	PALLAMET 500 REPLENISHER (3PIPD005(L))	LTRS	1.37	1.37
5	**Connector P/N 73981-102LF**			
1	Cu Ni Alloy Strip P/n 16-831-006	KGS.	7618.76	3964.40
2	Brass Strip P/n 10121827	KGS.	3687.73	2511.23
3	Phosphorous Bronze Strip P/n 16-008-336	KGS.	294.09	156.42
4	Phosphorous Bronze Strip P/n 10128034	KGS.	630.61	392.73
5	Resin p/N 10069637	KGS.	4136.09	4136.09
6	Gold Potassium Cyanide (GPC) 3PLAU200	GRAMS	613.80	490.77
7	Palladium Tetrammine Sulphate (3PIPD002)	GRAMS	3568.77	2644.51
8	NICKEL ANODE (3PINI318(Kg))	KGS.	4.08	4.08
9	NF2026 TIN (3PITL427(L))	LTRS	5.88	5.88
10	GOLDEN EYE NICKEL CON (3PINI305(L))	LTRS	4.30	4.30
11	GOLDEN EYE NICKEL MAKE UP (3PINI304(L))	LTRS	6.85	6.85
12	NF 2019 MSA 950g/l (3PITL428(L))	LTRS	9.23	9.23
13	FB7000 Brightener (3PIAU227(L))	LTRS	0.60	0.60
14	PALLAMET500NiCONCENTR (3PIPD003(L))	LTRS	1.49	1.49
15	GALDENSV70 (3GALDENSV70(Kg))	KGS.	0.62	0.62
16	FB7000 Balancer (3PIAU224(L))	LTRS	0.35	
17	PALLAMET 500 REPLENISHER (3PIPD005(L))	LTRS	1.31	1.30

16
12/6/19

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(40)/2016-IPHW

दिनांक
Date 28.05.2019

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059607 dated 09.09.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/50/360/AM17/DES-2/26 dated 25.11.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connector P/N".

2. The FOB value of export is Rs. 6484118.36 (US$ 95,706.54) and CIF value of import is Rs 3,89,06,196.52 (US$ 5,74,261.20).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **'Annexure'**.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri Vinod Kumar Kashyap,
FTDO, O/o DGFT,
Udyog Bhawan, New Delhi
DIT U.O No. 17(40)/2016-IPHW

Dated 28.05.2019

Digital India
Power To Empower

स्वच्छ भारत
एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

File No.- 17(40)/2016-IPHW

Annexure

Lic. No. 1010059607				
	Import item	UOM applied DGFT	Qty applied in DGFT	Qty recommended
1	**CONNECTOR P/N 86130405023355E1LF**			
1	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	932.859	932.86
2	GOLD PLATING SALT (GPC) 200019241	Gram	1550.721	1304.93
3	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1679.948	1304.93
4	135759 / NICKEL ANODE SQUARE	Kgs	9.334	9.33
5	123403 / 2026 N F TIN	Ltr	13.476	13.48
6	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	9.860	9.86
7	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	15.677	15.68
8	123393 / 2019 N F ACID	Ltr	21.150	21.15
9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	1.370	1.37
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	3.418	3.42
11	GALDEN SV 70	Kgs	1.430	1.43
12	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.812	0.81
13	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	3.008	3.01
2	**CONNECTOR P/N 1012663-030LF**			
1	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	354.97	354.97
2	GOLD PLATING SALT (GPC) 200019241	Gram	244.19	204.45
3	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1114.07	861.01
4	135759 / NICKEL ANODE SQUARE	Ltr	3.97	3.97
5	123403 / 2026 N F TIN	Ltr	5.74	5.74
6	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	4.20	4.20
7	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	6.67	6.67
8	123393 / 2019 N F ACID	Ltr	9.00	9.00

9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.58	0.58
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	1.45	1.45
11	GALDEN SV 70	Gram	0.61	0.61
12	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.35	0.35
13	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	1.28	1.28
3	**CONNECTOR P/N 10120663-024LF**			
1	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	287.01	287.01
2	GOLD PLATING SALT (GPC) 200019241	Gram	185.82	155.58
3	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	847.78	655.21
4	135759 / NICKEL ANODE SQUARE	Kgs	3.02	3.02
5	123403 / 2026 N F TIN	Ltr	4.36	4.36
6	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	3.19	3.19
7	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	5.08	5.08
8	123393 / 2019 N F ACID	Ltr	6.85	6.85
9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.44	0.44
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	1.11	1.11
11	GALDEN SV 70	Kgs	0.46	0.46
12	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.26	0.26
13	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.97	0.97
4	**CONNECTOR P/N 86093488344H55VLLF**			
1	C52100 0.60 MM X15MM PHOSPHOROUS BRONZE strip	Kgs	1119.48	1119.48
2	C51100 0.246X23.50MM PHOSPHOROUS BRONZE	Kgs	238.79	238.79
3	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	1134.63	1134.63

13	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	2.16	2.16
14	GALDEN SV 70	Kgs	0.90	0.90
15	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.51	0.51
16	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	1.90	1.90
6	**CONNECTOR P/N 86094647113755ELF**			
1	U/PCUZN37 .57X21.30MM YLW BRASS STRIP	Kgs	1375.59	1375.59
2	U/PCUZN37 .57X31.30MM YLW BRASS STRIP	Kgs	2021.30	2021.30
3	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	1325.81	1325.81
4	GOLD PLATING SALT (GPC) 200019241	Gram	411.21	347.78
5	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	784.49	612.44
6	135759 / NICKEL ANODE SQUARE	Kgs	7.20	7.20
7	123403 / 2026 N F TIN	Ltr	10.40	10.40
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	7.61	7.61
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	12.10	12.10
10	123393 / 2019 N F ACID	Ltr	16.32	16.32
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	1.06	1.06
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	2.64	2.64
13	GALDEN SV 70	Kgs	1.10	1.10
14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.63	0.63
15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	2.32	2.32
7	**CONNECTOR P/N 55003-101002LF**			
1	C51100 0.52MM X 15.70MM PHOSPHOROUS BRONZE	Kgs	1117.13	1117.13
2	C52100 0.20MM X 25MM PHOSPHOROUS BRONZE	Kgs	105.36	105.36
3	C51100 0.15 X 28.7MM PHOSPHOROUS BRONZE	Kgs	250.04	250.04

4	GOLD PLATING SALT (GPC) 200019241	Gram	258.71	216.60
5	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1043.11	806.16
6	135759 / NICKEL ANODE SQUARE	Kgs	6.14	6.14
7	123403 / 2026 N F TIN	Ltr	8.86	8.86
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	6.48	6.48
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	10.31	10.31
10	123393 / 2019 N F ACID	Ltr	13.91	13.91
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.90	0.90
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	2.25	2.25
13	GALDEN SV 70	Kgs	0.94	0.94
14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.53	0.53
15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	1.98	1.98
5	**CONNECTOR P/N 86093647113760SKLF**			
1	U/PCUZN37 .57X21.30MM YLW BRASS STRIP	Kgs	1125.30	1125.30
2	U/PCUZN37 .57X26.30MM YLW BRASS STRIP	Kgs	691.23	691.23
3	U/PCUZN37 .57X31.30MM YLW BRASS STRIP	Kgs	835.28	835.28
4	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	1084.75	1084.75
5	GOLD PLATING SALT (GPC) 200019241	Gram	339.86	284.55
6	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1684.13	1301.58
7	135759 / NICKEL ANODE SQUARE	Kgs	5.89	5.89
8	123403 / 2026 N F TIN	Ltr	8.51	8.51
9	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	6.23	6.23
10	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	9.90	9.90
11	123393 / 2019 N F ACID	Ltr	13.35	13.35
12	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.87	0.87

Annexure

4	LAPROS E471I VF2201 NATURAL	Kgs	282.03	282.03
5	GOLD PLATING SALT (GPC) 200019241	Gram	244.63	201.70
6	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1412.86	1075.29
7	135759 / NICKEL ANODE SQUARE	Kgs	5.33	5.33
8	123403 / 2026 N F TIN	Ltr	7.70	7.70
9	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	5.63	5.63
10	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	8.96	8.96
11	123393 / 2019 N F ACID	Ltr	12.09	12.09
12	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.78	0.78
13	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	1.95	1.95
14	GALDEN SV 70	Kgs	0.82	0.82
15	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.46	0.46
16	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	1.72	1.72
8	**CONNECTOR P/N 52057-302LF**			
1	C27200 .198MMX30.00MMH04 BRASS STRIP	Kgs	400.48	400.48
2	C51000 0.198 X 39.24 PB STRIP	Kgs	67.77	67.77
3	PB STRIP 0.348MMX33MM	Kgs	1032.46	1032.46
4	C51000 .0078X 0.750 PB STRIP	Kgs	32.60	32.60
5	LAPROS E471I VF2201 NATURAL	Kgs	477.65	477.65
6	GOLD PLATING SALT (GPC) 200019241	Gram	73.45	61.39
7	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	919.63	709.43
8	135759 / NICKEL ANODE SQUARE	Kgs	0.46	0.46
9	123403 / 2026 N F TIN	Ltr	0.66	0.66
10	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	0.48	0.48
11	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	0.77	0.77
12	123393 / 2019 N F ACID	Ltr	1.03	1.03
13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.07	0.07

14	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.77	0.77
15	GALDEN SV 70	Kgs	0.07	0.07
16	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.04	0.04
17	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.15	0.15
9	**CONNECTOR P/N 1031074-001LF**			
1	CYCOLOGY POLYCARBONATE C2800-701	Kgs	7323.08	7323.08
10	**CONNECTOR P/N 10131073-001LF**			
1	CYCOLOGY POLYCARBONATE C2800-701	Kgs	8134.95	8134.95
11	**CONNECTOR P/N 10124345-020101LF**			
1	DURANEX 201NF ED3002 BLACK	Kgs	634.43	634.43
2	POLYBUTYLENE TEREPHTHALATE PBT 5600F104C	Kgs	436.52	436.52
12	**CONNECTOR P/N CD62S95C6GX00LF**			
1	C52100 .058 X 27MM PB STRIP	Kgs	424.48	424.48
2	LAPROS E471I VF2201 NATURAL	Kgs	170.67	170.67
3	GOLD PLATING SALT (GPC) 200019241	Gram	96.09	79.22
4	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	878.17	668.35
5	135759 / NICKEL ANODE SQUARE	Kgs	1.07	1.07
6	123403 / 2026 N F TIN	Ltr	1.55	1.55
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	1.13	1.13
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	1.80	1.80
9	123393 / 2019 N F ACID	Ltr	2.43	2.43
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.16	0.16
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.39	0.39
12	GALDEN SV 70	Kgs	0.16	0.16
13	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.09	0.09
14	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.35	0.35
13	**CONNECTOR P/N D15S24A4GV00LF**			
1	SMDS 058X205 A55 PB STRIP	Kgs	843.73	843.73
2	EDDCR STEEL STRIP IP0.4X60MM	Kgs	1481.25	1481.25

15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.29	0.29
17	**CONNECTOR P/N DE09S064TILF**			
1	C52100 0.2 X 40.8MM PB STRIP	Kgs	819.06	819.06
2	EDDCR STEEL STRIP IP0.4X50MM COLD ROLLED STEEL STRIP	Kgs	3807.60	3807.60
3	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	1090.40	1090.40
4	GOLD PLATING SALT (GPC) 200019241	Gram	95.25	79.35
5	135759 / NICKEL ANODE SQUARE	Kgs	2.90	2.90
6	123403 / 2026 N F TIN	Ltr	4.19	4.19
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	3.07	3.07
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	4.88	4.88
9	123393 / 2019 N F ACID	Ltr	6.58	6.58
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.43	0.43
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	1.06	1.06
12	GALDEN SV 70	Kgs	0.44	0.44
13	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.25	0.25
14	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.94	0.94
18	**CONNECTOR P/N D15S13A6RL108ALF**			
1	C52100 0.2 X 28.5MM PB STRIP	Kgs	118.60	118.60
2	C52100 0.2 X 33.9 MM PB STRIP	Kgs	123.80	123.80
3	EDDCR STEELS STRIP IP0.4X60MM	Kgs	428.25	428.25
4	C26800 0.3 X 24.8 BRASS STRIP	Kgs	62.47	62.47
5	PLASTIC RESIN- GENESTER GN2330-1 BLACK	Kgs	684.63	684.63
6	GOLD PLATING SALT (GPC) 200019241	Gram	70.82	56.64
7	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	582.53	430.05
8	135759 / NICKEL ANODE SQUARE	Kgs	0.77	0.77
9	123403 / 2026 N F TIN	Ltr	1.11	1.11
10	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	0.81	0.81
11	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	1.29	1.29
12	123393 / 2019 N F ACID	Ltr	1.74	1.74

13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.11	0.11
14	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.28	0.28
15	GALDEN SV 70	Kgs	0.12	0.12
16	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.07	0.07
17	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.25	0.25
19	**CONNECTOR P/N D251P3A6RL12LF**			
1	C52100 0.2 X 28.5MM PB STRIP	Kgs	164.35	164.35
2	C52100 0.2 X 33.9 MM PB STRIP	Kgs	218.94	218.94
3	EDDCR STEELS STRIP IP0.4X60MM	Kgs	683.04	683.04
4	C26800 0.3 X 24.8 BRASS STRIP	Kgs	61.02	61.02
5	PLASTIC RESIN- GENESTER GN2330-1 BLACK	Kgs	465.70	465.24
6	GOLD PLATING SALT (GPC) 200019241	Gram	144.09	114.05
7	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1071.14	782.61
8	135759 / NICKEL ANODE SQUARE	Kgs	1.24	1.24
9	123403 / 2026 N F TIN	Ltr	1.78	1.78
10	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	1.30	1.30
11	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	2.07	2.07
12	123393 / 2019 N F ACID	Ltr	2.80	2.80
13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.18	0.18
14	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.45	0.45
15	GALDEN SV 70	Kgs	0.19	0.19
16	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.11	0.11
17	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.40	0.40
20	**CONNECTOR P/N 54602-310002LF**			
1	STCZ 25 X 59 A R560 G BRASS STRIP	Kgs	280.73	280.73
2	ARNITE ® TV4 260 S TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE	Kgs	3441.83	3441.83
3	PB ROUND WIRE 0.447MM U/P PB STRIP	Kgs	360.52	360.52

14	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.27	0.27
15	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.68	0.68
16	GALDEN SV 70	Kgs	0.28	0.28
17	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.16	0.16
18	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.60	0.60
15	**CONNECTOR P/N D3W3P36A6GL08LF**			
1	EDDCR STEEL STRIP IP0.4X60MM	Kgs	239.74	239.74
2	C27200 .25 X 12.9MM BRASS STRIP	Kgs	25.40	25.40
3	C26800 0.3 X 24.8 BRASS STRIP	Kgs	40.03	40.03
4	ARNITE TV4 261 SF TN.00.19-T.I. NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	143.37	143.37
16	**CONNECTOR P/N D09S24A6GX00LF**			
1	SMDS 058X205 A55 PB STRIP	Kgs	281.75	281.75
2	EDDCR STEEL STRIP IP0.4X50MM COLD ROLLED STEEL STRIP	Kgs	791.83	791.83
3	ARNITE TV4 261 SF TN.00.19-T.I. NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	1085.78	1085.78
4	GOLD PLATING SALT (GPC) 200019241	Gram	80.17	66.78
5	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	732.66	563.36
6	135759 / NICKEL ANODE SQUARE	Kgs	0.90	0.90
7	123403 / 2026 N F TIN	Ltr	1.30	1.30
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	0.95	0.95
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	1.52	1.52
10	123393 / 2019 N F ACID	Ltr	2.05	2.05
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.13	0.13
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.33	0.33
13	GALDEN SV 70	Kgs	0.14	0.14
14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.08	0.08

3	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	2702.53	2702.53
4	GOLD PLATING SALT (GPC) 200019241	Gram	92.15	76.76
5	135759 / NICKEL ANODE SQUARE	Kgs	2.68	2.68
6	123403 / 2026 N F TIN	Ltr	3.87	3.87
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	2.83	2.83
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	4.50	4.50
9	123393 / 2019 N F ACID	Ltr	6.07	6.07
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.39	0.39
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.98	0.98
12	GALDEN SV 70	Kgs	0.41	0.41
13	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.23	0.23
14	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.86	0.86
14	**CONNECTOR P/N D09P33E6GV00LF**			
1	C26000 0.20 X 25.4MM BRASS STRIP	Kgs	206.82	206.82
2	C26000 0.20 X 31.4MM BRASS STRIP	Kgs	388.53	388.53
3	EDDCR STEEL STRIP IP0.5X50MM COLD ROLLED STEEL STRIP	Kgs	1857.93	1857.93
4	STRIP-C27200 0.25 X 12.9MM BRASS STRIP	Kgs	159.61	159.61
5	C26800 0.3 X 24.8 BRASS STRIP	Kgs	251.52	251.52
6	ARNITE TV4 260 SKN .01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Kgs	1499.80	1499.80
7	GOLD PLATING SALT (GPC) 200019241	Gram	213.80	170.99
8	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	1589.39	1173.36
9	135759 / NICKEL ANODE SQUARE	Kgs	1.85	1.85
10	123403 / 2026 N F TIN	Ltr	2.67	2.67
11	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	1.96	1.96
12	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	3.11	3.11
13	123393 / 2019 N F ACID	Ltr	4.20	4.20

Annexure

4	GOLD PLATING SALT (GPC) 200019241	Gram	334.38	279.96
5	135759 / NICKEL ANODE SQUARE	Kgs	5.25	5.25
6	123403 / 2026 N F TIN	Ltr	7.58	7.58
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	5.55	5.55
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	8.82	8.82
9	123393 / 2019 N F ACID	Ltr	11.90	11.90
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.77	0.77
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	1.92	1.92
12	GALDEN SV 70	Kgs	0.80	0.80
13	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.46	0.46
14	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	1.69	1.69
21	**CONNECTOR P/N 7112S0815X29LF**			
1	PB STRIP CUSN9P48X0.157 PB STRIP	Kgs	938.44	938.44
2	STANYL # TE250F6 22002	Kgs	1607.92	1607.92
3	GOLD PLATING SALT (GPC) 200019241	Gram	51.36	40.64
4	PALLADIUM TETRAMMINE SULPHATE 400012275	Gram	290.93	212.52
5	135759 / NICKEL ANODE SQUARE	Kgs	0.31	0.31
6	123403 / 2026 N F TIN	Ltr	0.45	0.45
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltr	0.33	0.33
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltr	0.52	0.52
9	123393 / 2019 N F ACID	Ltr	0.71	0.71
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltr	0.05	0.05
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltr	0.11	0.11
12	GALDEN SV 70	Kgs	0.05	0.05
13	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltr	0.03	0.03
14	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltr	0.10	0.10

19
12/6/19

Department for Promotion of Industry and Internal Trade
(TS Section)

Subject:- M/s Diamond Engineering pvt. Ltd. AA No. 0410162411, dt.24/10/2016.
Reference: -DGFT U.O.No.01/81/380/AM-19/DES-2/916 dated; 11/02/2019

With reference to the above, the undersigned is directed to say that the AA may be ratified as under:

1. Quantity of items at Sl. No. 1 to 6 may be allowed with 0.05% wastage with accountability clause.
2. Quantity of item at Sl. No. 11 may be allowed on net to net basis with accountability clause.
3. Quantity of items at Sl.No. 7 to 10 may be allowed as per packing policy.

जारी किया

2/5/19

Sundeep Chauhan
(Development Officer)

To,
Shri Amit Kumar, AD(DGFT)
U.O. No.P- P-47011/47/2019-TSW, dated 02/05/2019

24
12/6/19

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(27)/2017-IPHW

6611/NC
10/5

दिनांक
Date 09.05.2019

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059734 dated 09.03.2017 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/010/AM18/DES-2/02 dated 13.04.2017 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 180,913,700.00 (US$ 2,666,377.31) and CIF value of import is Rs 10,51,26,577.78 (US$ 108,534.2915,51,683.80).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT,
Udyog Bhawan, New Delhi
DIT U.O No. 17(27)/2017-IPHW

Dated 09.05.2019

Digital India
Power To Empower

स्वच्छ भारत
एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

(1)

File No.- 17(27)/2017-IPHW

Annexure

	A	B	I	K	L
1		**Lic. No. 1010059734**			
2		**Import item**	**UOM applied as in DGFT**	**Qty. applied in DGFT**	**Qty. recommended**
3	**1**	**CONNECTOR P/N HM2S30PE5101N9LF**			
4	1	PB Strip-Milled C5210 0.45*15.5mm	Kgs	4041.67	1730.73
5	2	PB Strip-Milled C5210 0.30*36.9mm	Kgs	1149.43	548.34
6	3	RESIN (VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	Kgs	746.48	746.48
7	4	GOLD PLATING SALT (GPC) 200019241	Grams	170.37	132.92
8	5	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	1458.19	1047.42
9	6	135759 / NICKEL ANODE SQUARE	Kgs	13.58	13.58
10	7	123403 / 2016 N F TIN	Ltrs	19.60	19.60
11	8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	14.34	14.34
12	9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	22.80	22.80
13	10	12393 / 2019 N F ACID	Ltrs	30.76	30.76
14	11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	1.99	1.99
15	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	4.97	4.97
16	13	GOLDEN SV 70	Kgs	2.08	2.08
17	14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	1.18	1.18
18	15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	4.38	4.38
19	**2**	**CONNECTOR P/N 10121566-103LF**			
20	1	PB STRIP CUSN5 PB STRIP 0.45X16.9	Kgs	4472.39	1844.17
21	2	RESIN (LAPEROS E471I VF2201 NATURAL)	Kgs	1256.29	1256.29
22	3	RESIN (SUMIKA SUPER SZ6911EM - SZ691EM 18 025)	Kgs	513.90	513.90
23	4	GOLD PLATING SALT (GPC) 200019241	Grams	876.88	708.08
24	5	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	10240.33	7632.98
25	6	135759 / NICKEL ANODE SQUARE	Kgs	21.90	21.90
26	7	123403 / 2016 N F TIN	Ltrs	31.61	31.61
27	8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	23.13	23.13
28	9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	36.78	36.78
29	10	12393 / 2019 N F ACID	Ltrs	49.61	49.61
30	11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	3.22	3.21

File No.- 17(27)/2017-IPHW **Annexure**

	A	B	I	K	L
31	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	8.02	8.02
32	13	GOLDEN SV 70	Kgs	3.35	3.35
33	14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	1.91	1.90
34	15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	7.06	7.06
35	**3**	**CONNECTOR P/N 10041743-101LF**			
36	1	BRASS STRIP- C27200 .198MMX30.00MMH04	kgs	2154.73	1467.31
37	2	CU NI ALLOY STRIP- C7025 0.346MM X 27.94 MM	kgs	4451.62	2316.39
38	3	PB STRIP (C51000 .0078X0.750)	kgs	171.84	91.39
39	4	PB STRIP (C51000 0.198X39.24)	kgs	364.66	228.21
40	5	RESIN (LAPEROS E471I VF 2201 NATURAL)	kgs	2416.71	2416.71
41	6	GOLD PLATING SALT (GPC) 200019241	Grams	358.64	304.84
42	7	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	2085.23	1545.18
43	8	135759 / NICKEL ANODE SQUARE	kgs	2.38	2.38
44	9	123403 / 2016 N F TIN	Ltrs	3.44	3.44
45	10	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	2.52	2.52
46	11	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	4.00	4.00
47	12	12393 / 2019 N F ACID	Ltrs	5.40	5.40
48	13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.35	0.35
49	14	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	0.87	0.87
50	15	GOLDEN SV 70	kgs	0.37	0.36
51	16	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	0.21	0.21
52	17	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	0.77	0.77
53	**4**	**CONNECTOR P/N 73981-102LF**			
54	1	CU NI ALLOY STRIP- C7025 0.346MM X 27.94 MM	Kgs	7507.70	3906.61
55	2	BRASS STRIP- C27200 .198MMX30.00MMH04	Kgs	3633.97	2474.62
56	3	PB STRIP (C51000 .0078X0.750)	Kgs	289.81	154.14
57	4	PB STRIP (C51000 0.198X39.24)	Kgs	621.42	387.01
58	5	RESIN (LAPEROS E471I VF 2201 NATURAL)	Kgs	4075.80	4075.80
59	6	GOLD PLATING SALT (GPC) 200019241	Grams	604.85	483.61
60	7	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	3516.75	2605.96
61	8	135759 / NICKEL ANODE SQUARE	Kgs	4.02	4.02
62	9	123403 / 2016 N F TIN	Ltrs	5.80	5.80
63	10	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	4.24	4.24

Annexure

	A	B	I	K	L
64	11	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	6.75	6.75
65	12	12393 / 2019 N F ACID	Ltrs	9.10	9.10
66	13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.59	0.59
67	14	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	1.47	1.47
68	15	GOLDEN SV 70	Kgs	0.62	0.62
69	16	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	0.35	0.35
70	17	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	1.29	1.29
71	**5**	**CONNECTOR P/N 73983-1011LF**			
72	1	PB STRIP (C51000 .0078X0.750)	Kgs	7715.09	3591.63
73	2	PB STRIP (C51000 0.198X39.24)	Kgs	616.32	491.31
74	3	RESIN (LAPEROS E471I VF 2201 NATURAL)	Kgs	1649.75	1649.75
75	4	GOLD PLATING SALT (GPC) 200019241	Grams	1259.41	1048.28
76	5	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	7590.38	5832.80
77	6	135759 / NICKEL ANODE SQUARE	Kgs	31.21	31.20
78	7	123403 / 2016 N F TIN	Ltrs	45.05	45.05
79	8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	32.96	32.96
80	9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	52.41	52.41
81	10	12393 / 2019 N F ACID	Ltrs	70.71	70.71
82	11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	4.58	4.58
83	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	11.43	11.43
84	13	GOLDEN SV 70	Kgs	4.78	4.78
85	14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	2.72	2.71
86	15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	10.06	10.06
87	**6**	**CONNECTOR P/N 84817-101021LF**			
88	1	PB STRIP (C51000 .0078X0.750)	Kgs	1857.42	869.94
89	2	PB STRIP (C51000 0.198X39.24)	Kgs	150.20	119.73
90	3	RESIN (LAPEROS E471I VF 2201 NATURAL)	Kgs	402.04	402.04
91	4	GOLD PLATING SALT (GPC) 200019241	Grams	313.00	260.53
92	5	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	1867.20	1465.03
93	6	135759 / NICKEL ANODE SQUARE	Kgs	7.60	7.60
94	7	123403 / 2016 N F TIN	Ltrs	10.98	10.98
95	8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	8.03	8.03
96	9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	12.77	12.77

File No.- 17(27)/2017-IPHW **Annexure**

	A	B	I	K	L
97	10	12393 / 2019 N F ACID	Ltrs	17.23	17.23
98	11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	1.12	1.12
99	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	2.79	2.78
100	13	GOLDEN SV 70	Kgs	1.17	1.16
101	14	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	0.66	0.66
102	15	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	2.45	2.45
103	**7**	**CONNECTOR P/N 52057-102LF**			
104	1	PB STRIP 0.348MMX33MM	Kgs	5233.82	2882.45
105	2	BRASS STRIP- C27200 .198MMX30.00MMH04	Kgs	2031.40	1405.39
106	3	PB STRIP (C51000 .0078X0.750)	Kgs	165.36	88.29
107	4	PB STRIP (C51000 0.198X39.24)	Kgs	358.23	223.10
108	5	RESIN (LAPEROS E471I VF 2201 NATURAL)	Kgs	949.94	949.94
109	6	GOLD PLATING SALT (GPC) 200019241	Grams	365.27	297.44
110	7	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	2540.31	1910.83
111	8	135759 / NICKEL ANODE SQUARE	Kgs	2.32	2.32
112	9	123403 / 2016 N F TIN	Ltrs	3.34	3.34
113	10	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	2.45	2.45
114	11	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	3.89	3.89
115	12	12393 / 2019 N F ACID	Ltrs	5.25	5.25
116	13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.34	0.34
117	14	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	0.85	0.85
118	15	GOLDEN SV 70	Kgs	0.36	0.35
119	16	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	0.20	0.20
120	17	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	0.75	0.75
121	**8**	**CONNECTOR P/N HM2R10PA5100N9LF**			
122	1	PB Strip C5210 0.30*13.9mm	Kgs	2155.52	1001.62
123	2	PB Strip C5210 0.30*14.9mm	Kgs	2254.63	1042.59
124	3	PB Strip C5210 0.30*17.9mm	Kgs	2672.62	1326.27
125	4	PB Strip C5210 0.30*20.9mm	Kgs	3158.69	1573.70
126	5	PB Strip C5210 0.296*22.9mm	Kgs	3466.84	1748.59
127	6	RESIN (VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	Kgs	3623.54	3623.54
128	7	RESIN (VECTRA (VE) A950 VF2201 NATURAL A1-20001061)	Kgs	594.98	228.89
129	8	GOLD PLATING SALT (GPC) 200019241	Grams	616.19	500.41

Annexure

	A	B	I	K	L
130	9	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	2152.63	1613.68
131	10	135759 / NICKEL ANODE SQUARE	Kgs	42.39	42.39
132	11	123403 / 2016 N F TIN	Ltrs	61.20	61.20
133	12	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	44.78	44.78
134	13	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	71.20	71.20
135	14	12393 / 2019 N F ACID	Ltrs	96.05	96.05
136	15	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	6.22	6.22
137	16	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	15.52	15.52
138	17	GOLDEN SV 70	Kgs	6.49	6.49
139	18	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	3.69	3.69
140	19	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	13.66	13.66
141	**9**	**CONNECTOR P/N HM2R10PA5101N9LF**			
142	1	PB Strip C5210 0.30*13.9mm	Kgs	179.82	82.72
143	2	PB Strip C5210 0.30*14.9mm	Kgs	188.09	86.11
144	3	PB Strip C5210 0.30*17.9mm	Kgs	327.85	165.86
145	4	PB Strip C5210 0.30*20.9mm	Kgs	263.51	129.74
146	5	PB Strip C5210 0.296*22.9mm	Kgs	289.22	144.12
147	6	PB Strip C5210 0.30*36.9mm	Kgs	243.04	191.79
148	7	RESIN (VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	Kgs	302.29	302.29
149	8	RESIN (VECTRA (VE) A950 VF2201 NATURAL A1-20001061)	Kgs	49.64	49.64
150	9	GOLD PLATING SALT (GPC) 200019241	Grams	61.34	48.28
151	10	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	229.79	167.26
152	11	135759 / NICKEL ANODE SQUARE	Kgs	4.96	4.96
153	12	123403 / 2016 N F TIN	Ltrs	7.16	7.16
154	13	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	5.24	5.24
155	14	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	8.33	8.33
156	15	12393 / 2019 N F ACID	Ltrs	11.24	11.24
157	16	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.73	0.73
158	17	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	1.82	1.82
159	18	GOLDEN SV 70	Kgs	0.76	0.76
160	19	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	0.43	0.43
161	20	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	1.60	1.60

	A	B	I	K	L
162	**10**	**CONNECTOR P/N HM2R10PA5108N9LF**			
163	1	PB Strip C5210 0.30*13.9mm	Kgs	2041.32	949.24
164	2	PB Strip C5210 0.30*14.9mm	Kgs	2135.18	988.06
165	3	PB Strip C5210 0.30*17.9mm	Kgs	2531.03	1257.06
166	4	PB Strip C5210 0.30*20.9mm	Kgs	2991.35	1491.58
167	5	PB Strip C5210 0.296*22.9mm	Kgs	3283.17	1657.38
168	6	PB Strip C5210 0.30*36.9mm	Kgs	2866.81	2006.65
169	7	RESIN (VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	Kgs	3440.28	3440.28
170	8	RESIN (VECTRA (VE) A950 VF2201 NATURAL A1-20001061)	Kgs	564.89	564.89
171	9	GOLD PLATING SALT (GPC) 200019241	Grams	644.01	524.31
172	10	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	2280.44	1713.76
173	11	135759 / NICKEL ANODE SQUARE	Kgs	49.76	49.76
174	12	123403 / 2016 N F TIN	Ltrs	71.84	71.84
175	13	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	52.56	52.56
176	14	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	83.57	83.57
177	15	12393 / 2019 N F ACID	Ltrs	112.75	112.75
178	16	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	7.31	7.31
179	17	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	18.22	18.22
180	18	GOLDEN SV 70	Kgs	7.62	7.62
181	19	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	4.33	4.33
182	20	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	16.03	16.03
183	**11**	**CONNECTOR P/N HM2R30PA5100N9LF**			
184	1	PB Strip C5210 0.30*13.9mm	Kgs	1266.80	588.23
185	2	PB Strip C5210 0.30*14.9mm	Kgs	1325.04	612.30
186	3	PB Strip C5210 0.30*17.9mm	Kgs	1570.69	778.80
187	4	PB Strip C5210 0.30*20.9mm	Kgs	1856.36	924.08
188	5	PB Strip C5210 0.296*22.9mm	Kgs	2037.46	1026.76
189	6	RESIN (VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	Kgs	2162.23	2162.23
190	7	RESIN (VECTRA (VE) A950 VF2201 NATURAL A1-20001061)	Kgs	349.67	349.67
191	8	GOLD PLATING SALT (GPC) 200019241	Grams	362.14	293.34
192	9	PALLADIUM TETRAMMINE SULPHATE 400012275	Grams	1265.10	945.95
193	10	135759 / NICKEL ANODE SQUARE	Kgs	24.85	24.85
194	11	123403 / 2016 N F TIN	Ltrs	35.88	35.87
195	12	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	26.25	26.25
196	13	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	41.74	41.74
197	14	12393 / 2019 N F ACID	Ltrs	56.31	56.31

Annexure

	A	B	I	K	L
198	15	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	3.65	3.65
199	16	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	9.10	9.10
200	17	GOLDEN SV 70	Kgs	3.81	3.81
201	18	200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER)	Ltrs	2.16	2.16
202	19	00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER	Ltrs	8.01	8.01

92
12/6/19

Department for Promotion of Industry and Internal Trade

Subject: **M/s KEI Industries Ltd, AA 0510407771** dated 1**3.09.2018**
Ref.: DGFT No.:01/81/50/411/AM-19/NC-2/855 dated 14.12.2018

The above referred Advance Authorization may be ratified as under:

1. Description, sizes, quantities, and net weight of export items under the advance authorization may be specified.
2. Quantity of import item at Sl. No.1 viz. copper cathode may be allowed as 1.01kgs/kg in the **concerned*** export items with accountability clause
3. Quantity of import item at Sl. No.2 viz. XLPE compound of relevant grade may be allowed as 1.02 kgs/kg. in the **concerned***export items with accountability clause.
4. Quantity of import item at Sl. No.3 viz. PVC Resin may be allowed as 1.02Kgs/kg content in **concerned*** export items with accountability clause.
5. Quantity of import item at Sl. No.4 viz. Antimoney Trioxide may be allowed as 1.02Kgs/kg content in **concerned*** export items with accountability clause.
6. Quantity of import item at Sl. No.5 viz. HDPE may be allowed as 1.02Kgs/kg content in **concerned*** export items with accountability clause.
7. Quantity of import item at Sl. No.6 viz. G.I. wire may be allowed as 1.02Kgs/kg content in **concerned*** export items with accountability clause.
8. Quantity of import item at Sl. No.7 viz. Nylon Compound may be allowed as 1.02Kgs/kg content in **concerned***export items with accountability clause.
9. Quantity of import item at Sl. No.8 viz. Aluminum Wire Rod (Electrolytic grade) may be allowed as 1.01Kgs/kg content in **concerned*** export items with accountability clause.
10. Quantity of import item at Sl. No.9 viz. Semi Conducting Water Blocking Tape may be allowed as 1.01Kgs/kg content in **concerned*** export items with accountability clause.
11. Quantity of import item at Sl. No.10 viz. Copper tape/Copper foil may be allowed as 1.01Kgs/kg content in **concerned*** export items with accountability clause.
12. Quantity of import item at Sl. No.11 viz. Stainless Steel wire Road may be allowed as 1.01Kgs/kg content in **concerned*** export items with accountability clause.

* Ref.: Export wise import Details-Declaration by the firm in 1ANF4A-Para 16A.

SUNDEEP CHAUHAN
(DEVELOPMENT OFFICER)

Shri C.K. Reddy, Asstt DGFT
F.No.P-47011/59/2018/TSW dt. ~~25-02-2019~~ 08/03/2019

102
12/6/19

Department for Promotion of Industry and Internal Trade

Subject: **M/s KEI Industries Ltd, AA 0510408333** dated **05.11.2018**
Ref.: DGFT No.:01/81/50/412/AM-19/NC-2/856 dated 18.12.2018

The above referred Advance Authorization may be ratified as under:

1. Description, sizes, quantities, and net weight of export items under the advance authorization may be specified.
2. Quantity of import item at Sl. No.1 viz. XLPE compound of relevant grade may be allowed as 1.02 kgs/kg. in the **concerned*** export items with accountability clause.
3. Quantity of import item at Sl. No.2 viz. Aluminum Wire Rod (Electrolytic grade) may be allowed as 1.01Kgs/kg content in **concerned*** export items with accountability clause.

* Ref.: Export wise import Details-Declaration by the firm in 1ANF4A-Para 16A.

SUNDEEP CHAUHAN
(DEVELOPMENT OFFICER)

Shri C.K. Reddy, Asstt DGFT
F.No.P-47011/59/2018/TSW dt. ~~25-02-2013~~ 08/03/2019

122
12.6.2019

1/5-12/6

POLYCAB INDIA LIMITED

(Formally known as Polycab Wires Pvt. Ltd.)
Polycab House, 771 Mogul Lane, Mahim (W), Mumbai 400016
CIN No U31300DL1996PLC266483
Tel: +91 22 2432 7070-74 Fax: +91 22 2432 7075 Email: info@polycab.com Web: www.polycab.com

POLYCAB
Connection Zindagi Ka

DATE: 25/05/2019

TKC-3

219

TO,
DIRECTOR GENERAL OF FOREIGN TRADE,
DES. II SECTION,
ROOM NO 114, 1ST, FLOOR,
UDYOG BHAWAN,
NEW DELHI-110011

SECOND SUBMISSION

DES - 2

KIND ATTN: - MR. AMIT KUMAR (ASST. DGFT DES-II)

REF: 01/81/050/712/AM-19

SUB:- FIXATION OF ADHOC NORMS AGAINST ADVANCE AUTHORISATION NO. 0310826272 DT. 09/01/2019

REF: - RLA FILE NO 03/95/040/992/AM-19

DEAR SIR,

WITH REFERENCE TO THE ABOVE SUBJECT, AS PER YOUR MAIL DT. 25/02/2019 WE HAVE ALREADY SEND ALL DOCUMENTS BY SPEED POST VIDE RECEIPT NO. EM726749648 DT. 27/02/2019 WE ARE ENCLOSING HEREWITH FOLLOWING FURTHER TECHNICAL DOCUMENTS FOR YOUR READY REFERENCE

1) ITEM WISE BILL OF MATERIAL
2) DRAWINGS CROSS SECTIONAL DIAGRAMS OF EACH EXPORT ITEMS
3) POLYMER BASE COMPOUND CLARIFICATION WITH COMPOSITION OF COMPOUND MATERIAL INDICATING USE OF EACH & EVERY CHEMICALS & POLYMER

WE HOPE YOU WILL CONSIDER OUR REQUEST AT EARLIEST & OBLIGE.

THANKING YOU,

YOURS FAITHFULLY,

FOR POLYCAB INDIA LTD
(FORMALLY KNOWN AS POLYCAB WIRES PVT LTD)

SRMehta

SANJEEV MEHTA
(ASSOCIATE EXIM)

SC 4/6

ASO (DM)

C. C. TO:

1) MR. R. P. GOYAL (ADDL. DGFT)
2) MR. SHOBHIT GUPTA (DDG)

68752

Registered Office :
E -554 ,Greater Kailash -II,
New Delhi-110048 India
Tel : 011-29228574

SCHEDULE OF CONSUMPTION AND CIF VALUES OF RAW MATERIALS
ADVANCE AUTHORISATION FILE NO. 03/95/040/00992/AM19
ADVANCE AUTHORISATION NO. 0310826272 Dated 09.01.2019

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
1	Copper Conductor PVC Insulated Unarmoured Cables Below 1000 V.										
1.01	1 Core X 1.5 Sq.MM	290000	5.800	0.000	5.800	COPPER CATHODE	KGS	0.01298	3762.750	1%	3800.378
1.01						PVC RESIN (SUSPENSION GRADE)	KGS	0.00414	1200.600	5%	1260.630
1.01						PVC PLASTICIZER	KGS	0.00207	600.300	5%	630.315
1.01						INDIGENOUS ITEM			236.350		
1.01									5800.000		
1.02	1 Core X 2.5 Sq.MM	190000	5.890	0.000	5.890	COPPER CATHODE	KGS	0.02043	3881.700	1%	3920.517
1.02						PVC RESIN (SUSPENSION GRADE)	KGS	0.00618	1174.200	5%	1232.910
1.02						PVC PLASTICIZER	KGS	0.00309	587.100	5%	616.455
1.02						INDIGENOUS ITEM			247.000		
1.02									5890.000		
1.03	1 Core X 4 Sq.MM	20000	0.880	0.000	0.880	COPPER CATHODE	KGS	0.03354	670.840	1%	677.548
1.03						PVC RESIN (SUSPENSION GRADE)	KGS	0.00660	132.000	5%	138.600
1.03						PVC PLASTICIZER	KGS	0.00330	66.000	5%	69.300
1.03						INDIGENOUS ITEM			11.160		
1.03									880.000		
1.04	1 Core X 10 Sq.MM	5000	0.540	0.000	0.540	COPPER CATHODE	KGS	0.08430	421.500	1%	425.715
1.04						PVC RESIN (SUSPENSION GRADE)	KGS	0.01440	72.000	5%	75.600
1.04						PVC PLASTICIZER	KGS	0.00720	36.000	5%	37.800
1.04						INDIGENOUS ITEM			10.500		
1.04									540.000		
1.05	1 Core X 16 Sq.MM	5000	0.830	0.000	0.830	COPPER CATHODE	KGS	0.13581	679.050	1%	685.841
1.05						PVC RESIN (SUSPENSION GRADE)	KGS	0.01806	90.300	5%	94.815
1.05						PVC PLASTICIZER	KGS	0.00903	45.150	5%	47.408
1.05						INDIGENOUS ITEM			15.500		
1.05									830.000		
1.06	1 Core X 2.5 Sq.MM	1100	0.036	0.068	0.104	COPPER CATHODE	KGS	0.02150	23.650	1%	23.887
1.06						PVC RESIN (SUSPENSION GRADE)	KGS	0.00677	7.445	5%	7.817
1.06						PVC PLASTICIZER	KGS	0.00338	3.722	5%	3.909
1.06						WOODEN CABLE DRUM	NO.				1.000
1.06						INDIGENOUS ITEM			1.483		
1.06									36.300		
1.07	1 Core X 6 Sq.MM	600	0.040	0.068	0.108	COPPER CATHODE	KGS	0.05160	30.960	1%	31.270
1.07						PVC RESIN (SUSPENSION GRADE)	KGS	0.00941	5.645	5%	5.927
1.07						PVC PLASTICIZER	KGS	0.00470	2.822	5%	2.964

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
1.07						WOODEN CABLE DRUM	NO.				1.000
1.07						INDIGENOUS ITEM			0.773		
1.07									40.200		
1.08	1 Core X 16 Sq.MM	1100	0.184	0.018	0.201	COPPER CATHODE	KGS	0.13820	152.020	1%	153.540
1.08						PVC RESIN (SUSPENSION GRADE)	KGS	0.01707	18.777	5%	19.716
1.08						PVC PLASTICIZER	KGS	0.00854	9.389	5%	9.858
1.08						WOODEN CABLE DRUM	NO.				1.000
1.08						INDIGENOUS ITEM			3.515		
1.08									183.700		
1.09	1 Core X 95 Sq.MM	600	0.556	0.027	0.583	COPPER CATHODE	KGS	0.82360	494.160	1%	499.102
1.09						PVC RESIN (SUSPENSION GRADE)	KGS	0.06118	36.709	5%	38.545
1.09						PVC PLASTICIZER	KGS	0.03059	18.355	5%	19.272
1.09						WOODEN CABLE DRUM	NO.				1.000
1.09						INDIGENOUS ITEM			6.376		
1.09									555.600		
2	**Copper Cond. Covered with Semi. Cond. Comp. XLPE Insulated CU Tape Screened ZHFR Sheathed Al. Wire Armoured Cables 11 KV.**										
2.01	1 Core X 150 Sq.MM	5000	11.200	0.000	11.200	COPPER CATHODE	KGS	1.26600	6330.000	1%	6393.300
2.01						BONDED SEMICON COMPOUND (DYM-515)	KGS	0.06778	338.900	5%	355.845
2.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.18252	912.576	5%	958.205
2.01						VINYLTRIMETHOXYSILANE	KGS	0.00188	9.408	5%	9.878
2.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00188	9.408	5%	9.878
2.01						ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	KGS	0.03041	152.050	1%	153.571
2.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.17240	862.008	5%	905.108
2.01						ANTIOXIDANT	KGS	0.00547	27.367	5%	28.735
2.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.03592	179.585	5%	188.564
2.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.05028	251.419	5%	263.990
2.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.03233	161.627	5%	169.708
2.01						GRAFTED COPOLYMER	KGS	0.01796	89.793	5%	94.282
2.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.02873	143.668	5%	150.851
2.01						ALUMINIUM INGOT	KGS	0.32247	1612.350	1%	1628.474
2.01						INDIGENOUS ITEM			119.843		
2.01									11200.000		
2.02	1 Core X 300 Sq.MM	4000	15.400	0.000	15.400	COPPER CATHODE	KGS	2.61200	10448.000	1%	10552.480
2.02						BONDED SEMICON COMPOUND (DYM-515)	KGS	0.09038	361.520	5%	379.596
2.02						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.24335	973.414	5%	1022.085
2.02						VINYLTRIMETHOXYSILANE	KGS	0.00251	10.035	5%	10.537
2.02						TERT BUTYL CUMYL PEROXIDE	KGS	0.00251	10.035	5%	10.537
2.02						ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	KGS	0.03856	154.240	1%	155.782
2.02						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.21753	870.125	5%	913.631
2.02						ANTIOXIDANT	KGS	0.00704	28.163	5%	29.571
2.02						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.04532	181.276	5%	190.340
2.02						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.06345	253.786	5%	266.476

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
2.02						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.04079	163.148	5%	171.306
2.02						GRAFTED COPOLYMER	KGS	0.02266	90.638	5%	95.170
2.02						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.03626	145.021	5%	152.272
2.02						ALUMINIUM INGOT	KGS	0.39618	1584.720	1%	1600.567
2.02						INDIGENOUS ITEM			125.878		
2.02									15400.000		
3	**Copper Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.**										
3.01	1 Core X 150 Sq.MM	6000	10.356	1.307	11.663	COPPER CATHODE	KGS	1.26600	7596.000	1%	7671.960
3.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.06417	384.993	5%	404.243
3.01						VINYLTRIMETHOXYSILANE	KGS	0.00066	3.969	5%	4.167
3.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00066	3.969	5%	4.167
3.01						ANTIOXIDANT	KGS	0.00066	3.969	5%	4.167
3.01						PVC RESIN (SUSPENSION GRADE)	KGS	0.12957	777.420	5%	816.291
3.01						PVC PLASTICIZER	KGS	0.06479	388.710	5%	408.146
3.01						ALUMINIUM INGOT	KGS	0.17730	1063.800	1%	1074.438
3.01						WOODEN CABLE DRUM	NO.				4.000
3.01						INDIGENOUS ITEM			133.170		
3.01									10356.000		
4	**Copper Cond. Covered with Semi. Cond. Comp. XLPE Insulated CU Tape Screened ZHFR Sheathed Armoured Cables 11 KV.**										
4.01	3 Core X 185 Sq.MM	3120	30.888	0.000	30.888	COPPER CATHODE	KGS	4.75200	14826.240	1%	14974.502
4.01						BONDED SEMICON COMPOUND (DYM-515)	KGS	0.22747	709.706	5%	745.192
4.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.61248	1910.929	5%	2006.476
4.01						VINYLTRIMETHOXYSILANE	KGS	0.00631	19.700	5%	20.685
4.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00631	19.700	5%	20.685
4.01						ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	KGS	0.10012	312.374	1%	315.498
4.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.58240	1817.083	5%	1907.937
4.01						ANTIOXIDANT	KGS	0.01845	57.556	5%	60.434
4.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.12133	378.559	5%	397.487
4.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.16987	529.983	5%	556.482
4.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.10920	340.703	5%	357.738
4.01						GRAFTED COPOLYMER	KGS	0.06067	189.279	5%	198.743
4.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.09707	302.847	5%	317.990
4.01						STEEL WIRE ROD	KGS	2.57564	8035.997	2%	8196.717
4.01						ZINC INGOT	KGS	-	-	-	655.737
4.01						INDIGENOUS ITEM			1437.342		
4.01									30888.000		
4.02	3 Core X 95 Sq.MM	3000	19.200	0.000	19.200	COPPER CATHODE	KGS	2.43900	7317.000	1%	7390.170
4.02						BONDED SEMICON COMPOUND (DYM-515)	KGS	0.17336	520.080	5%	546.084
4.02						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.46678	1400.350	5%	1470.368
4.02						VINYLTRIMETHOXYSILANE	KGS	0.00481	14.437	5%	15.158
4.02						TERT BUTYL CUMYL PEROXIDE	KGS	0.00481	14.437	5%	15.158
4.02						ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	KGS	0.08060	241.800	1%	244.218

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
4.02						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.42486	1274.573	5%	1338.301
4.02						ANTIOXIDANT	KGS	0.01366	40.990	5%	43.040
4.02						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.08851	265.536	5%	278.813
4.02						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.12392	371.750	5%	390.338
4.02						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.07966	238.982	5%	250.932
4.02						GRAFTED COPOLYMER	KGS	0.04426	132.768	5%	139.406
4.02						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.07081	212.429	5%	223.050
4.02						STEEL WIRE ROD	KGS	2.07713	6231.390	2%	6356.018
4.02						ZINC INGOT	KGS	-	-	-	508.481
4.02						INDIGENOUS ITEM			923.478		
4.02									19200.000		
5	**Copper Conductor ZHFR Insulated ZHFR Sheathed Unarmoured Solar Cables 1500 V.**										
5.01	1 Core X 6 Sq.MM	300000	22.500	0.000	22.500	COPPER CATHODE	KGS	0.04660	13980.000	1%	14119.800
5.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.01386	4157.280	5%	4365.144
5.01						ANTIOXIDANT	KGS	0.00029	86.610	5%	90.941
5.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.00289	866.100	5%	909.405
5.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.00404	1212.540	5%	1273.167
5.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.00260	779.490	5%	818.465
5.01						GRAFTED COPOLYMER	KGS	0.00144	433.050	5%	454.703
5.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.00231	692.880	5%	727.524
5.01						INDIGENOUS ITEM			292.050		
5.01									22500.000		
6	**Copper Conductor XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.**										
6.01	1 Core X 185 Sq.MM	10500	22.365	2.446	24.811	COPPER CATHODE	KGS	1.58400	16632.000	1%	16798.320
6.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.08374	879.271	5%	923.235
6.01						VINYLTRIMETHOXYSILANE	KGS	0.00086	9.065	5%	9.518
6.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00086	9.065	5%	9.518
6.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.12177	1278.547	5%	1342.475
6.01						ANTIOXIDANT	KGS	0.00340	35.701	5%	37.486
6.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.02537	266.364	5%	279.682
6.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.03552	372.910	5%	391.555
6.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.02283	239.728	5%	251.714
6.01						GRAFTED COPOLYMER	KGS	0.01268	133.182	5%	139.841
6.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.02029	213.091	5%	223.746
6.01						ALUMINIUM INGOT	KGS	0.19946	2094.330	1%	2115.273
6.01						WOODEN CABLE DRUM	NO.				7.000
6.01						INDIGENOUS ITEM			201.747		
6.01									22365.000		
6.02	1 Core X 185 Sq.MM	4500	9.585	1.048	10.633	COPPER CATHODE	KGS	1.58400	7128.000	1%	7199.280
6.02						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.08374	376.830	5%	395.672
6.02						VINYLTRIMETHOXYSILANE	KGS	0.00086	3.885	5%	4.079
6.02						TERT BUTYL CUMYL PEROXIDE	KGS	0.00086	3.885	5%	4.079
6.02						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.12177	547.949	5%	575.346

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
6.02						ANTIOXIDANT	KGS	0.00340	15.300	5%	16.065
6.02						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.02537	114.156	5%	119.864
6.02						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.03552	159.818	5%	167.809
6.02						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.02283	102.740	5%	107.877
6.02						GRAFTED COPOLYMER	KGS	0.01268	57.078	5%	59.932
6.02						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.02029	91.325	5%	95.891
6.02						ALUMINIUM INGOT	KGS	0.19946	897.570	1%	906.546
6.02						WOODEN CABLE DRUM	NO.				3.000
6.02						INDIGENOUS ITEM			86.463		
									9585.000		
6.03	1 Core X 185 Sq.MM	6000	12.780	1.398	14.178	COPPER CATHODE	KGS	1.58400	9504.000	1%	9599.040
6.03						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.08374	502.441	5%	527.563
6.03						VINYLTRIMETHOXYSILANE	KGS	0.00086	5.180	5%	5.439
6.03						TERT BUTYL CUMYL PEROXIDE	KGS	0.00086	5.180	5%	5.439
6.03						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.12177	730.598	5%	767.128
6.03						ANTIOXIDANT	KGS	0.00340	20.401	5%	21.421
6.03						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.02537	152.208	5%	159.818
6.03						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.03552	213.091	5%	223.746
6.03						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.02283	136.987	5%	143.837
6.03						GRAFTED COPOLYMER	KGS	0.01268	76.104	5%	79.909
6.03						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.02029	121.766	5%	127.855
6.03						ALUMINIUM INGOT	KGS	0.19946	1196.760	1%	1208.728
6.03						WOODEN CABLE DRUM	NO.				4.000
6.03						INDIGENOUS ITEM			115.284		
									12780.000		
7	**Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.**										
7.01	2 Core X 25 Sq.MM	6000	6.696	0.844	7.540	COPPER CATHODE	KGS	0.43200	2592.000	1%	2617.920
7.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.03804	228.260	5%	239.673
7.01						VINYLTRIMETHOXYSILANE	KGS	0.00039	2.353	5%	2.471
7.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00039	2.353	5%	2.471
7.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.11782	706.896	5%	742.241
7.01						ANTIOXIDANT	KGS	0.00285	17.080	5%	17.934
7.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.02455	147.270	5%	154.634
7.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.03436	206.178	5%	216.487
7.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.02209	132.543	5%	139.170
7.01						GRAFTED COPOLYMER	KGS	0.01227	73.635	5%	77.317
7.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.01964	117.816	5%	123.707
7.01						STEEL WIRE ROD	KGS	0.39466	2367.960	2%	2415.319
7.01						ZINC INGOT	KGS	-	-	-	193.226
7.01						WOODEN CABLE DRUM	NO.				3.000
7.01						INDIGENOUS ITEM			101.655		
									6696.000		
7.02	2 Core X 25 Sq.MM	8000	8.928	0.453	9.381	COPPER CATHODE	KGS	0.43200	3456.000	1%	3490.560

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
7.02						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.03804	304.347	5%	319.565
7.02						VINYLTRIMETHOXYSILANE	KGS	0.00039	3.138	5%	3.294
7.02						TERT BUTYL CUMYL PEROXIDE	KGS	0.00039	3.138	5%	3.294
7.02						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.11782	942.528	5%	989.654
7.02						ANTIOXIDANT	KGS	0.00285	22.774	5%	23.912
7.02						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.02455	196.360	5%	206.178
7.02						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.03436	274.904	5%	288.649
7.02						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.02209	176.724	5%	185.560
7.02						GRAFTED COPOLYMER	KGS	0.01227	98.180	5%	103.089
7.02						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.01964	157.088	5%	164.942
7.02						STEEL WIRE ROD	KGS	0.39466	3157.280	2%	3220.426
7.02						ZINC INGOT	KGS	-	-	-	257.634
7.02						WOODEN CABLE DRUM	NO.				4.000
7.02						INDIGENOUS ITEM			135.540		
7.02									8928.000		
8	**Copper Conductor XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.**										
8.01	1 Pair X 1.5 Sq.MM	3000	0.840	0.945	1.785	COPPER CATHODE	KGS	0.02691	80.730	1%	81.537
8.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.00752	22.553	5%	23.680
8.01						VINYLTRIMETHOXYSILANE	KGS	0.00008	0.233	5%	0.244
8.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00008	0.233	5%	0.244
8.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.05270	158.112	5%	166.018
8.01						ANTIOXIDANT	KGS	0.00118	3.527	5%	3.703
8.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.01098	32.940	5%	34.587
8.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.01537	46.116	5%	48.422
8.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.00988	29.646	5%	31.128
8.01						GRAFTED COPOLYMER	KGS	0.00549	16.470	5%	17.294
8.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.00878	26.352	5%	27.670
8.01						STEEL WIRE ROD	KGS	0.13460	403.800	2%	411.876
8.01						ZINC INGOT	KGS	-	-	-	32.950
8.01						WOODEN CABLE DRUM	NO.				14.000
8.01						INDIGENOUS ITEM			19.290		
8.01									840.000		
8.01											
9	**Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.**										
9.01	5 Pair X 1.5 Sq.MM	900	0.774	0.135	0.909	COPPER CATHODE	KGS	0.13896	125.061	1%	126.312
9.01						GLASS MICA TAPE	KGS	0.02545	22.904	2%	23.362
9.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.05532	49.787	5%	52.277
9.01						VINYLTRIMETHOXYSILANE	KGS	0.00057	0.513	5%	0.539
9.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00057	0.513	5%	0.539
9.01						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.14157	127.414	5%	133.785
9.01						ANTIOXIDANT	KGS	0.00352	3.168	5%	3.326
9.01						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.02949	26.545	5%	27.872
9.01						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.04129	37.162	5%	39.021
9.01						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.02654	23.890	5%	25.085
9.01						GRAFTED COPOLYMER	KGS	0.01475	13.272	5%	13.936

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
9.01						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.02360	21.236	5%	22.297
9.01						STEEL WIRE ROD	KGS	0.31765	285.885	2%	291.603
9.01						ZINC INGOT	KGS	-	-	-	11.664
9.01						WOODEN CABLE DRUM	NO.				2.000
9.01						INDIGENOUS ITEM			36.649		
									774.000		
9.02	10 Pair X 1.5 Sq.MM	3000	4.680	0.343	5.023	COPPER CATHODE	KGS	0.27350	820.491	1%	828.696
9.02						GLASS MICA TAPE	KGS	0.05090	152.700	2%	155.754
9.02						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.11063	331.886	5%	348.480
9.02						VINYLTRIMETHOXYSILANE	KGS	0.00114	3.422	5%	3.593
9.02						TERT BUTYL CUMYL PEROXIDE	KGS	0.00114	3.422	5%	3.593
9.02						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.23119	693.562	5%	728.240
9.02						ANTIOXIDANT	KGS	0.00596	17.871	5%	18.764
9.02						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.04816	144.492	5%	151.717
9.02						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.06743	202.289	5%	212.403
9.02						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.04335	130.043	5%	136.545
9.02						GRAFTED COPOLYMER	KGS	0.02408	72.246	5%	75.858
9.02						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.03853	115.594	5%	121.373
9.02						STEEL WIRE ROD	KGS	0.63353	1900.590	2%	1938.602
9.02						ZINC INGOT	KGS	-	-	-	155.088
9.02						WOODEN CABLE DRUM	NO.				3.000
9.02						INDIGENOUS ITEM			91.395		
									4680.000		
9.03	1 Pair X 1.5 Sq.MM	14000	5.040	0.203	5.243	COPPER CATHODE	KGS	0.03133	438.578	1%	442.964
9.03						GLASS MICA TAPE	KGS	0.00509	71.249	2%	72.674
9.03						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.01107	154.948	5%	162.695
9.03						VINYLTRIMETHOXYSILANE	KGS	0.00011	1.597	5%	1.677
9.03						TERT BUTYL CUMYL PEROXIDE	KGS	0.00011	1.597	5%	1.677
9.03						ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)	KGS	0.06608	925.075	5%	971.329
9.03						ANTIOXIDANT	KGS	0.00149	20.870	5%	21.913
9.03						MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)	KGS	0.01377	192.724	5%	202.360
9.03						ETHYLENE VINYL ACETATE (ELVAX 265)	KGS	0.01927	269.814	5%	283.304
9.03						ETYYLENE ACRYLIC ESTER CO POLYMER	KGS	0.01239	173.452	5%	182.124
9.03						GRAFTED COPOLYMER	KGS	0.00688	96.362	5%	101.180
9.03						POLYOLEFIN ELASTOMER (ENGAGE 7256)	KGS	0.01101	154.179	5%	161.888
9.03						STEEL WIRE ROD	KGS	0.17229	2412.060	2%	2460.301
9.03						ZINC INGOT	KGS	-	-	-	196.824
9.03						WOODEN CABLE DRUM	NO.				3.000
9.03						INDIGENOUS ITEM			127.495		
									5040.000		
10	**Aluminium Conductor XLPE Insulated PVC Sheathed AL. Wire Armoured Cables 1.8/3 KV.**										
10.01	1 Core X 300 Sq.MM	97200	139.968	15.805	155.773	ALUMINIUM INGOT	KGS	0.94954	92295.288	1%	93218.241
10.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.13188	12818.853	5%	13459.795

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
10.01						VINYLTRIMETHOXYSILANE	KGS	0.00136	132.153	5%	138.761
10.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00136	132.153	5%	138.761
10.01						ANTIOXIDANT	KGS	0.00136	132.153	5%	138.761
10.01						PVC RESIN (SUSPENSION GRADE)	KGS	0.21233	20638.282	5%	21670.196
10.01						PVC PLASTICIZER	KGS	0.10616	10319.141	5%	10835.098
10.01						WOODEN CABLE DRUM	NO.				98.000
10.01						INDIGENOUS ITEM			3499.978		
10.01									139968.000		
10.01											
10.02	1 Core X 400 Sq.MM	12288	21.627	2.028	23.654	ALUMINIUM INGOT	KGS	1.19337	14664.131	1%	14810.772
10.02						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.14778	1815.914	5%	1906.710
10.02						VINYLTRIMETHOXYSILANE	KGS	0.00152	18.721	5%	19.657
10.02						TERT BUTYL CUMYL PEROXIDE	KGS	0.00152	18.721	5%	19.657
10.02						ANTIOXIDANT	KGS	0.00152	18.721	5%	19.657
10.02						PVC RESIN (SUSPENSION GRADE)	KGS	0.24308	2986.942	5%	3136.290
10.02						PVC PLASTICIZER	KGS	0.12154	1493.471	5%	1568.145
10.02						WOODEN CABLE DRUM	NO.				24.000
10.02						INDIGENOUS ITEM			610.259		
10.02									21626.880		
10.02											
11	**Aluminium Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Tape Screened PVC Sheathed Al Wire Armoured Cables 12/20 KV.**										
11.01	1 Core X 630 Sq.MM	6400	22.720	0.000	22.720	ALUMINIUM INGOT	KGS	1.69220	10830.080	1%	10938.381
11.01						BONDED SEMICON COMPOUND (DYM-515)	KGS	0.14452	924.928	5%	971.174
11.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.57556	3683.579	5%	3867.758
11.01						VINYLTRIMETHOXYSILANE	KGS	0.00593	37.975	5%	39.874
11.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00593	37.975	5%	39.874
11.01						ANTIOXIDANT	KGS	0.00593	37.975	5%	39.874
11.01						ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	KGS	0.05691	364.224	1%	367.866
11.01						PVC RESIN (SUSPENSION GRADE)	KGS	0.47342	3029.914	5%	3181.409
11.01						PVC PLASTICIZER	KGS	0.23671	1514.957	5%	1590.705
11.01						INDIGENOUS ITEM			2258.394		
11.01									22720.000		
11.01											
12	**Aluminium Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Tape Screened PVC Sheathed Armoured Cables 12/20 KV.**										
12.01	3 Core X 185 Sq.MM	6100	36.844	0.000	36.844	ALUMINIUM INGOT	KGS	1.46622	8943.942	1%	9033.381
12.01						BONDED SEMICON COMPOUND (DYM-515)	KGS	0.24734	1508.774	5%	1584.213
12.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	1.06558	6500.061	5%	6825.064
12.01						VINYLTRIMETHOXYSILANE	KGS	0.01099	67.011	5%	70.361
12.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.01099	67.011	5%	70.361
12.01						ANTIOXIDANT	KGS	0.01099	67.011	5%	70.361
12.01						ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE	KGS	0.11565	705.465	1%	712.520
12.01						PVC RESIN (SUSPENSION GRADE)	KGS	0.91838	5602.142	5%	5882.250
12.01						PVC PLASTICIZER	KGS	0.45919	2801.071	5%	2941.125
12.01						STEEL WIRE ROD	KGS	1.07500	6557.500	2%	6688.650
12.01						ZINC INGOT	KGS	-	-	-	535.092
12.01						INDIGENOUS ITEM			4024.011		

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)	Total Drum wt (MTs)	Cable wt with Drum (MTs)	Name of the Raw Material	UOM	Consumption of RM (Kg/ Mtr.)	Consumption of RM (without wast.)	Wastage in %	RM for Total P.O.
12.01									36844.000		
13	**Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.**										
13.01	2 Core X 4 Sq.MM	10100	3.939	0.675	4.614	ALUMINIUM INGOT	KGS	0.02183	220.483	1%	222.688
13.01						LOW DENSITY POLYETHYLENE (LDPE)	KGS	0.01418	143.232	5%	150.394
13.01						VINYLTRIMETHOXYSILANE	KGS	0.00015	1.477	5%	1.550
13.01						TERT BUTYL CUMYL PEROXIDE	KGS	0.00015	1.477	5%	1.550
13.01						ANTIOXIDANT	KGS	0.00015	1.477	5%	1.550
13.01						PVC RESIN (SUSPENSION GRADE)	KGS	0.10937	1104.677	5%	1159.911
13.01						PVC PLASTICIZER	KGS	0.05469	552.339	5%	579.956
13.01						STEEL WIRE ROD	KGS	0.17229	1740.129	2%	1774.932
13.01						ZINC INGOT	KGS	-	-	-	141.995
13.01						WOODEN CABLE DRUM	NO.				10.000
13.01						INDIGENOUS ITEM			173.710		
13.01									3939.000		
				SR NO.	**BTN**	**IMPORT ITEM**					
				1	**74031100**	**COPPER CATHODE**	**KGS**				**112504.629**
				2	**76011010**	**ALUMINIUM INGOT**	**KGS**				**136757.475**
				3	**39011090**	**LOW DENSITY POLYETHYLENE (LDPE)**	**KGS**				**35063.932**
				4	**39019090**	**BONDED SEMICON COMPOUND (DYM-515)**	**KGS**				**4582.104**
				5	**39041020**	**PVC RESIN (SUSPENSION GRADE)**	**KGS**				**38720.901**
				6	**29173990**	**PVC PLASTICIZER**	**KGS**				**19360.452**
				7	**74101100**	**ELECTROLYTIC HIGH CONDUCTIVITY COPPER TAPE**	**KGS**				**1949.455**
				8	**72139190**	**STEEL WIRE ROD**	**KGS**				**33754.439**
				9	**29319090**	**VINYLTRIMETHOXYSILANE**	**KGS**				**361.483**
				10	**29096000**	**TERT BUTYL CUMYL PEROXIDE**	**KGS**				**361.483**
				11	**28183000**	**ALUMINIUM TRIHYDRATE FIRE RETARDANT (ATH OL104LEO)**	**KGS**				**15846.337**
				12	**38123990**	**ANTIOXIDANT**	**KGS**				**691.616**
				13	**28161010**	**MAGNESIUM HYDROXIDE (ECOPIREN 3.5 NP)**	**KGS**				**3301.321**
				14	**39013000**	**ETHYLENE VINYL ACETATE (ELVAX 265)**	**KGS**				**4621.849**
				15	**39019090**	**ETHYLENE ACRYLIC ESTER CO POLYMER**	**KGS**				**2971.189**
				16	**39019090**	**GRAFTED COPOLYMER**	**KGS**				**1650.661**
				17	**39019090**	**POLYOLEFIN ELASTOMER (ENGAGE 7256)**	**KGS**				**2641.057**
				18	**79011100**	**ZINC INGOT**	**KGS**				**2688.692**
				19	**68149090**	**GLASS MICA TAPE**	**KGS**				**251.790**
				20	**44151000**	**WOODEN CABLE DRUM**	**NO.**				**183**

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310826272 DT. 09.01.2019)

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	**Copper Conductor PVC Insulated Unarmoured Cables Below 1000 V.**		
1.01	1 Core X 1.5 Sq.MM	290000	5.800
1.02	1 Core X 2.5 Sq.MM	190000	5.890
1.03	1 Core X 4 Sq.MM	20000	0.880
1.04	1 Core X 10 Sq.MM	5000	0.540
1.05	1 Core X 16 Sq.MM	5000	0.830
1.06	1 Core X 2.5 Sq.MM	1100	0.036
1.07	1 Core X 6 Sq.MM	600	0.040
1.08	1 Core X 16 Sq.MM	1100	0.184
1.09	1 Core X 95 Sq.MM	600	0.556
2	**Copper Cond. Covered with Semi. Cond. Comp. XLPE Insulated CU Tape Screened ZHFR Sheathed Al. Wire Armoured Cables 11 KV.**		
2.01	1 Core X 150 Sq.MM	5000	11.200
2.02	1 Core X 300 Sq.MM	4000	15.400
3	**Copper Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.**		
3.01	1 Core X 150 Sq.MM	6000	10.356
4	**Copper Cond. Covered with Semi. Cond. Comp. XLPE Insulated CU Tape Screened ZHFR Sheathed Armoured Cables 11 KV.**		
4.01	3 Core X 185 Sq.MM	3120	30.888
4.02	3 Core X 95 Sq.MM	3000	19.200
5	**Copper Conductor ZHFR Insulated ZHFR Sheathed Unarmoured Solar Cables 1500 V.**		
5.01	1 Core X 6 Sq.MM	300000	22.500
6	**Copper Conductor XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.**		
6.01	1 Core X 185 Sq.MM	10500	22.365
6.02	1 Core X 185 Sq.MM	4500	9.585
6.03	1 Core X 185 Sq.MM	6000	12.780
7	**Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.**		
7.01	2 Core X 25 Sq.MM	6000	6.696
7.02	2 Core X 25 Sq.MM	8000	8.928
8	**Copper Conductor XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.**		
8.01	1 Pair X 1.5 Sq.MM	3000	0.840
9	**Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.**		
9.01	5 Pair X 1.5 Sq.MM	900	0.774
9.02	10 Pair X 1.5 Sq.MM	3000	4.680
9.03	1 Pair X 1.5 Sq.MM	14000	5.040
10	**Aluminium Conductor XLPE Insulated PVC Sheathed AL. Wire Armoured Cables 1.8/3 KV.**		
10.01	1 Core X 300 Sq.MM	97200	139.968
10.02	1 Core X 400 Sq.MM	12288	21.627
11	**Aluminium Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Tape Screened PVC Sheathed Al Wire Armoured Cables 12/20 KV.**		
11.01	1 Core X 630 Sq.MM	6400	22.720
12	**Aluminium Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Tape Screened PVC Sheathed Armoured Cables 12/20 KV.**		
12.01	3 Core X 185 Sq.MM	6100	36.844
13	**Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.**		
13.01	2 Core X 4 Sq.MM	10100	3.939

POLYCAB INDIA LIMITED
(formerly known as "Polycab Wires Limited")
Polycab House, 771, Mogul Lane, Mahim (W), Mumbai 400 016, India.
CIN No. : U31300DL1996PLC266483
Tel.: +91 22 2432 7070-74 | Fax: +91 22 2432 7075 | Email: info@polycab.com | www.polycab.com

POLYCAB

TECHNICAL WRITE UP ON BONDED SEMICONDUCTIVE COMPOUND (DYM-515)

DYM-515 is a cross-linkable semi-conductive compound for conductor shielding and also for insulation shielding compound for medium voltage power cables. This product gives good surface smoothness, good fluidity and high resistance to scorch. Also, it has good electrical conductivity properties.

This is a polymer based compound with conducting carbon black as a main component. The below materials are generally present in this compound:

1. Polymer: A combination of Ethylene Vinyl Acetate (EVA) and Ethylene Butyl Acrylate and other Polyolefins.
   - Combination of polymers acts as base polymer to hold all other compounding ingredients.

2. Conducting carbon black – Generally 35 to 40% special fine grade conducting carbon black is present in such compounds. Due to special structure of this carbon black, the overall compound shows conducting property.

3. Antioxidants – Suitable package of Anti-oxidants must be in this compound to provide required thermal stability.

4. Processing Aid / Lubricants – This is for better processing and good surface finish.

For POLYCAB INDIA LTD

Authorised Signatory

Registered Office :
E - 554, Greater Kailash - II,
New Delhi - 110048, India.
Tel. 011-29228574

POLYCAB INDIA LIMITED
(formerly known as "Polycab Wires Limited")
Polycab House, 771, Mogul Lane, Mahim (W), Mumbai 400 016, India.
CIN No. : U31300DL1996PLC266483
Tel.: +91 22 2432 7070-74 | Fax: +91 22 2432 7075 | Email: info@polycab.com | www.polycab.com

POLYCAB

TECHNICAL WRITE UP ON ZHFR COMPOUND

ZHFR (Zero Halogen Fire Retardant) is a non-toxic fire retardant low smoke polymeric compound suitable for wire and cable insulation and jacket application.

Zero Halogen Low Smoke Fire Retardant Compound (ZHFR) is a polyolefin-based UV resistance thermoplastic compound with improved fire property which give less toxic and corrosive gas emission and non-halogenic smoke generation during fire.

Zero halogen means this compound is free from any halogen elements like Fluorine, Chlorine, Bromine, Iodine etc.

ZHFR Compound provides following properties

- Good processability
- Good mechanical property
- Long term reliability
- Good UV stability
- Excellent Water & oil resistance property
- Excellent flame retardancy and low smoke
- Complies with RoHS requirements

To achieve the above mentioned properties a combination of different suitable polymers along with other compounding ingredients need to use in this compound.

The approximate composition of different polymers and chemicals along with their functions are mentioned below:

1. ALUMINIUM TRIHYDRATE FIRE RETARDANT:
   Approximate usage - 48%
   It is a fire-retardant filler. Special grade of precipitated Aluminium Trihydrate (ATH) with a particle size of 1.2 to 2.0 micron is generally using in ZHFR compound.During fire Aluminium Trihydrate oxidized to alumina and water. This chemical reaction is an endo-thermic in nature. In this way it prevents fire.

2. MAGNESIUM HYDROXIDE:
   Approximate usage - 10%
   This is also fire-retardant filler. This acts well in combination with ATH.During fire Magnesium Hydroxide oxidized to Magnesium Oxide and water. This chemical reaction is an endo-thermic in nature. In this way it prevents fire.

3. ETHYLENE VINYL ACETATE :
   Approximate usage - 14%
   Ethylene Vinyl Acetate (EVA) is one of the base polymer in ZHFR compound. It is halogen free, non-toxic, good processability, heat and moderate oil resistant. Capability to hold good amount of inorganic fillers.

For POLYCAB INDIA LTD.

Authorised Signatory

SELECTED Superbrand Industry Validated

Registered Office :
E - 554, Greater Kailash - II,
New Delhi - 110048, India.
Tel. 011-29228574

POLYCAB INDIA LIMITED
(formerly known as "Polycab Wires Limited")
Polycab House, 771, Mogul Lane, Mahim (W), Mumbai 400 016, India.
CIN No. : U31300DL1996PLC266483
Tel.: +91 22 2432 7070-74 | Fax: +91 22 2432 7075 | Email: info@polycab.com | www.polycab.com

POLYCAB

4. ETHYLENE ACRYLIC ESTER CO-POLYMER:
   Approximate usage - 9%
   Ethylene acrylic eater co-polymer, chemically Ethylene Methyl Acrylate (EMA) is also used as base polymer in combination with EVA. It is high temperature and Oil resistant and excellent processability.

5. GRAFTED CO-POLYMER:
   Approximate usage - 5%
   This acts as coupling agent between inorganic filler ingredients and base polymer. This basically improves the mechanical properties of the overall compound.

6. POLYOLEFIN ELASTOMER (ENGAGE 7256 or TAFMER 840):
   Approximate usage - 8%
   This is general purpose base polymer suitable for ZHFR compound.

7. ANTIOXIDANT:
   Approximate usage - 1%
   To achieve the desired thermal sort term and long term stability anti-oxidants need to add in ZHFR compound.

8. LLDPE:
   Approximate usage - 5%
   To achieve desired harness LLDPE is used in ZHFR compound.

Overall ZHFR compound is very much environment friendly, non-toxic, non-hazardous suitable for wire and cable application.

For POLYCAB INDIA LTD.

Authorised Signatory

SELECTED Superbrand Industry Validated

Registered Office :
E - 554, Greater Kailash - II,
New Delhi - 110048, India.
Tel. 011-29228574